[श्री राजनारायण]

बंगला देश है, उसको फौरन मान्यता दे श्रौर इस प्रकार दो राष्ट्र का सिद्धांत दफ़ना दिया जाये ।

श्रीमन्, आपकी इजाजत से मैं कहंगा कि हमने कई बार कहा है कि एक महासंघ बने। वह महासंघ की कल्पना आज भारत की ग्रांर से होनी चाहिए, हमने कहा था कि पश्चिमी पाकिस्तान, बिलोचिस्तान पस्तुनिस्तान, पूर्वी पाकिस्तान और काश्मीर इन सबका एक महासंघ बने, एक लूस कांफेड़ेशन बने।

थीमन, ग्राज एक चीज ग्रीर सिद्ध हो जाती है। हमारे यहाँ बहुत से लोग हैं बहत सी ऐसी संस्थाएं हैं, जो उर्दू को मुसलमानों से जोड देती हैं। (Interruptions) ग्राप देखिए कि पूर्वी पाकिस्तान में क्या हो रहा है, स्वतंत्र बंगला देश में क्या हो रहा है। वे अपनी भाषा के लिये लड़ रहे हैं। वे बंगला भाषा को प्रोत्साहित कर रहे हैं। इसलिए मैं भारतवासियों से कहना चाहता हं कि वे इस सदन को इंग्लिस्तान का सदन मत बनने दें। वे यहां राष्ट्र भाषा चलायें, हिन्दी चलायें, उद् चलायें, तमिल चलायें, तेलग् चलायें या ग्रीर कोई भी भारतीय भाषा चलायें, लेकिन अंग्रेजी न चलायें। यह इंग्लिस्तान की संसद नहीं है। यह भारत की संसद है। यहां भारत की भाषाएं चलेंगी। ग्रंग्रेंजी के विरोद्ध में जब हम ग्रपनी श्रावाज इलन्द करते हैं · · ·

उपसभाष्यक्ष (श्री ग्रकबर ग्रली खान): ग्रब ग्राप बैठ जाइये।

श्री राजनारायण: श्रीमन्, में वात और जानना चाहता हैं . . .

उपसभाध्यक्ष (श्री ग्रकबर अली खान): ग्रापने दरख्वास्त कर ली। ग्रब म्राप उसका ज्यादा फायदा उठा रहे हैं।

श्री राजनारायण: मेरे खिलाफ जो निन्दा का प्रस्ताव स्नाया है, में चाहता हं कि वह ग्राज लिया जाये। हमारे लिये राष्ट्रभाषा का प्रश्न सम्मान का प्रश्न है, निन्दाका प्रश्न नहीं है।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Nothing to be recorded.

(Shri Rajnarain sat dawn)

र्**श्री सुन्दर सिंह भंडारी** (राजस्थान): श्रीमन्, मुझे केवल इस ग्रवसर परश्री राजनारायसा जी द्वारा उठाई गई दो बातों का समर्थन करना है। एक तो यह है कि यह जो कामनवैत्थ के साथ भारत जुड़ा हम्रा है, ग्रंग्रेजों का जो रवैया इस समय बंगला देश की ग्राजादी की लड़ाई के विरोध में है, इस संसद के द्वारा मान्यता प्राप्त प्रस्ताव के संदर्भ में भारत सरकार को राष्ट्रमंडल से सम्बन्ध विच्छेद करने का निर्णय करना चाहिये।

दुसरा सुभाव मैं यह देना चाहता हं समर्थन में कि ग्राज जिस स्वतंत्रता संग्राम को पूर्व बंगला देश में भ्रंग्रेंजों, चीनियों श्रीर रूसियों के हथियारों से दवाया जा रहा है, उसके जवाब में पूर्वी बंगाल में स्वतंत्रता के लिये लडने वाले लोगों को भारत के शस्त्र उनकी रक्षा के लिये जरूर उपलब्ध होने चाहियें ग्रीर जितने शीध से बीघ्र वे पहंचाये जा सकें, उसमें हमें जल्दी करनी चाहिये।

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS -amid.

SHRI SRIMAN PRAFULLA GOSWAMI (Assam): Mr. Vice-Chairman, with great

pleasure and nride we welcome the Address so kindly ediiveredby the President. I wholehearted] support the Motion of Thanks on the President's Address.....

श्री जगदीश माथूर प्रसाद (राजस्थान) : श्रीमन्, एक प्वाइंट ग्राप बाइंर है। हम राष्ट्रपति के अभिभाषन पर चर्चा कर रहे हैं, तो इस समय कसी भी वरिष्ठ मंत्री को सदन में अवाय उपस्थित रहना चाहिए। संसदीय मामलों के राज्य मंत्री हमारे सदस्य हैं ग्रार वे उपस्थित हैं, लेकिन किसी मंत्री को यहां अवश्य होना चाहिए। इतन गंभीर मामले पर राज्य सभा की उपेधा हो यह ठीक नहीं है। इस-लिए ग्राप किनो मंत्री को यहां बुलावें।

श्री महाबीर त्यागी (उत्तर प्रदेश)ः यह राज्य सभ का अपमान है। आप प्रेसीडेंट एड़ेस डिस्कस कर रहे हैं। किसी मंत्री को यहां होना चाहिए।

श्री राजनारायण (उत्तर प्रदेश) : नहीं तो फिर सब्न को स्थागित कर दिया जाये ।

THE VICE-(HA1RMAN (SHRI AKBAR ALI KHAN): Please listen to me. I appreciate your punt of view. I think when we are discus 'ng the President's Address, in addition U our friend Shri Om Mehta some Cabinet 1 ir ister should also be present here.

श्री जगर्दश प्रसाद माथुरः विदहोल्ड दि डिस्कशन्स जब तक मंत्री नहीं ग्राते, तब तक कार्यवाही स्थगित कर दी जाये।

SHRI A.P. CHATTERJEE (West Bengal): Let us vilhhold the discussion till then. Why: lould not a Cabinet Minister come here?

उपसभाष्यक्ष (श्री श्रकबर ग्रली खान) : भ्राप बैठिये। Order, order.

श्री राजनारायण: श्रीमन, श्रापकी व्यवस्था डिसग्रार्डर किएट कर रही है और श्राप श्राडंर-ग्राडंर का नाम ले रहे हैं। जब तक कोई वरिष्ठ मंत्री यहां न हो, जो कैबिनेट में बैठता हो, यह कार्यवाही स्थगित होनी चाहिए ।

President's Address

VJCE-CHAIRMAN (SHRI AKBAR ALI KHAN): Please sit down. Listen to me.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): 1 am taking notes.

THE VICE-CHAIRMAN (SHR IAKBAR ALI KHAN): According to the norms and rules any Minister present is enough for the purpose, but as a matter of etiquette and courtesy I think a Cabinet Minister should also be present. Yes, Mr. Goswami.

 श्री राजनारायण: देखिये, संसदीय प्रथा आप हमको सिखाइये नहीं । हम नहीं बैठेंगे। स्राप जो कह रहे हैं, वह असंसदीय है। श्रीमन्, में ग्रापकी इस व्यवस्था को संसदीय परम्पराग्रों का ग्रपमान समभता है। कैबिनेट रैंक का मिनिस्टर जब राष्ट्रपति के संबोधन पर बहस हो, उसके संशोधनों पर बहस हो तो यहां रहना चाहिए। थी ग्रोम मेहता कैबिनेट रैंक के मिनिस्टर नहीं हैं। कैबिनेट रैंक का कोई मिनिस्टर यहां या सकता है । इसलिए ग्राप ऐसी व्यवस्था दीजिए कि जिसकी मान्यता हो। श्राप समभते हैं कि जो कुछ ग्राप कह देंगे उसको हम सुन लेंगे। मैं वह सब सुनने के लिए तैयार नहीं हं। हम देश के हैं, हम संसद् के हैं ब्रीर संसद् ब्रीर जनतंत्रीय प्रथायों को चलाना चाहते हैं, जो आपकी रूलिंग से दबाया जा रहा है।

उपसभाष्यक्ष (श्री ग्रकबर ग्रली खान): ग्राप बैठ जाइये ।

श्री राजनारायणः क्या बैठ जाऊं। जब स्वतंत्र बंगला देश पर हम बहस कर रहे हैं, तो ग्राप कहते हैं बैठ जाइये।

श्री महावीर त्यागी : श्री मनुभाई शाह को कैविनेट मिनिस्टर मान कर चलो ।

SHRI BHUPESH GUPTA (West Bengal): As a compromise let us be satisfied with an ex-Cabinet Minister.

SHRI A.P. CHATTERJEE: Mr. Manubhai Shah is a future Cabinet Minister.

SHRI SRIMAN PRAFULLA GOSWAMI: Mr. V ice-Chairman, we welcome the Address so kindly delivered by the President. I wholeheartedly support the Motion of Thanks on the President's Address in expressing our gratefulness to the President.... (Interruption) I do not want inteiruptions. I know my duty. Please keep quiet. Please listen to what I say.

श्री राजनारायण: श्रीमन्, प्वाइंट ग्राफ ग्राइंर। मैंने ग्रापकी इजाजत से एक बहुत ही श्रविलम्बनीय लोक महत्व का प्रश्न, राष्ट्रीय महत्व का प्रश्न उठाया था ग्राँर मैं चाहता हूं कि ग्राप प्रधान मंत्री को या विदेश मंत्री को बुलावें ग्रौर वे बतायें कि भारत की सरकार पूर्वी पाकिस्तान, स्वतंत्र बंगला देश को हथियार देने जा रही है या नहीं, उसको मान्यता प्रदान करने जा रही है या नहीं, राष्ट्र मंडल से ग्रपना संबंध विच्छेद करने जा रही है या नहीं ग्रौर इस पर वहस हो, तब ग्रामे कोई कार्यवाही चलेगी, नहीं तो नहीं चलेगी।

उपसभाष्यक्ष (श्री ग्रकबर ग्रली खान) : आप वैठिये ।

श्री राजनारायण: नहीं बैठूंगा। मैं आपसे निवेदन करना चाहता हूं कि आप प्रधान मंत्री को बुलावें। वहां हमारे भाइयों पर अत्याचार हो रहा है, ये हमारा खून है, हमारा रक्त एक है। THE VICE-CHAIRMAN (SHR1AKBAR ALI KHAN): When the resolution w;>s taken by the House you were absent.

श्री राजनारायण: हमारा रक्त है। ग्रापने कहा है कि हम उनको मान्यता नहीं देंगे। लेकिन उनका और हमारा रक्त एक है। वे हमारे माई हैं, हमारा कुल एक है। उनकी वहां हत्या हो ग्रीर हम यहां...

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Nothing to be recorded.

(Shri Rajmuaiii continued to speak) Order, order, Please sit down.

श्री चन्द्रशेखर (उत्तर प्रदेश) : Sir. may I make a request ? मैं राजनारायरा जी के लिये हिन्दी में बोलता हूं। उपसभाध्यक्ष महीदय, मैं ग्रापसे यह निवेदन करना चाहंगा कि राजनारायसा जी ने जिन भावनात्रों को यहां प्रकट किया है, उससे सारे देश के लोग ग्रीर इस सदन के लोग सहमत हैं । लेकिन क्या कदम सरकार उठायेगी वह निर्णय सरकार पर रहेगा। इस प्रश्न को विवाद का प्रश्न वह न बनायें तो यह बड़ी कृपा होगी। जहांतक उनकी राय की बात है, उससे हम सहमत हैं कि इस देश को हर प्रकार की सहायता श्री मुजीब्र्रहमान की करनी चाहिये। जहां तक कामनवैल्थ का प्रश्न है श्राज से नहीं बल्कि बहुत दिनों से हम कह रहे हैं कि कामनर्वंत्थ का ब्रिटेन के लोग नाजायज इस्तेमाल कर रहे हैं। ग्रब भी सरकार सोचे तो ग्रच्छा है । लेकिन मैं श्रापके जरिये माननीय राज-नारायण जी से अनुरोध करूंगा कि इस पर विवाद का दूसरा ग्रवसर है।

श्री राजनारायण: कल तो लोक सभा खत्म हो जायेगी।

श्रीचन्द्रशेखरः लोकसभा खत्महोने दीजिये,हमतो बैठेंगे।वहइस प्रश्नको विवादास्पद न बनायें और मैं समभता हूं कि राजनारायण जी हमारी प्रार्थना को स्वीकार करेंगे।

श्री राजनारायण: मैं भाई चन्द्रशेखर जी की बात को मानने जा रहा हूं। केवल एक बात कह रहा हूं कि भाई चन्द्रशेखर जी ख्राप देख रहे हैं कि एक तरफ सैन्य शक्ति है, एक तरफ लंका, बर्मा और चीन से सेना आ रही है और दूसरी तरफ हमारे आजादी के सैनिकों के पास हथियारों की कमी पड़ रही है। एक-एक पल की देर स्वतंत्र बंगला देश के अस्तित्व में खतरा पैदा करेगा, इस-लिये उस मामले को महेनजर रखते हुये इसमें अरजेंसी को समक्त कर, इसके लोक महत्व को समक्त कर, जल्दी करिये। ठीक है।

/SHRI A.P. C HATTERJEE: Mr. Vice-Chairman Sir, <■ lie minute only; only one point. In spite if the Resolution that has been passed by this House and the other House, we have today read in the papers that the Indian Government has sealed the border between East Bengal and India. The news is this that the Indian Government lias asked the police force to see that no Indian citizen m ist cross the border into East Pakistan an> I think the order is also to this effect to see that none from that side also comes into West Bengal. 1 think that is merely an o dec for sealing the border. Will the Gover iment of India explain that position as t > why actually the border has been sxiled?

SHRI OM MEHTA: How is it that you are specking again and again?

श्री राजनारायण: देखिये हल्ला मत करिये। तुम बौद्धिक परतंत्रता की बेड़ी में जकड़े हुए हो। हमने इस झाजादी के लिये कुछ कुर्बानी की है। इसलिये झाप इस तरह से हल्ला मत मचाओ। केवल चार पैसा इधर-उधर से जमा करके जोत कर के चले आये तो इस तरह की बातें करते हो। ठीक से बात करो।

श्री शीलभद्र याजी: श्राप ठीक से बात करें।

श्री राजनारायण : मैं यह कहना चाहता हूं ···

उपसभाध्यक्ष (श्री ग्रकबर ग्रली खान): ग्राप बैठ जाइये।

श्री राजनारायण: मैं श्रापके कहने से नहीं बैठूंगा। इस तरह से देश का सवाल हो श्रीर लीगल नाइसिटीज श्रीर पालिया-मेंटरी प्रोसीजर पर चलें। यह चाहेंगे कि हल्ला मचा कर हमको दबा देंगे। लाखों में वहां की जनता कल्ल हो रही है, हमको भी कल्ल कर दो तुम। क्या कर सकते हो इससे ज्यादा?

श्री चन्द्रशेखर: माननीय वाइस चेयरमैन, राजनारायण जी से मैं कहना चाहता हूं: देश प्रेम का उन्होंने कोई ठेका नहीं लिया है। हम तो उनसे निवेदन करना चाहते हैं। हमारे निवेदन को वह स्वीकार करें।

श्री राजनारायण: भाई चन्द्रशेखर के निवेदन को नहीं उनके हुक्म को मैं मान रहा हूं। देश प्रेम का ठेका न मैंने लिया है, न चन्द्रशेखर ने लिया है। ग्राज इतिहास साक्षी है कि 15 ग्रगस्त, 1947 को हमने बंटवारे का विरोध किया था, लेकिन जवाहरलाल नेहरू की पद-लिप्सा ग्रौर जिन्ना की हठवादिता ने मुल्क का बटवारा कराया—दो राष्ट्रों का सिद्धांत माना, कम्युनिस्टी चाल भूपेश गुप्त की पार्टी की चली ग्रौर ग्राज इतिहास साक्षी है कि हमारी बात सही निकली।

SHRI SRIMAN PR4FULLA GOSWAMI: We have greatest admiration for her that has demonstrated indominatable courage, conviction and determination... (Interruptions)

श्री राजनारायण : सब बोलें तो बोलें लेकिन छलनी क्या बोले, जिसमें सौ-सौ छेद हैं । चाहे ग्रोम मेहता चिल्लाएं चाहें या भूपेश गुप्त चिल्लाएं, हम उनसे कहना चाहता है, देखिए, हम किसी के बनाए नहीं बने हैं, हम इसी भारत की धरती से बने हुए हैं।

SHRI SRI MAN PRAFULLA GO-SWAMI: First of all, Sir, I offer my heartiest congratulation to our dear leader, Prime Minister, Shrimati Indira Gandhi for the greatest victory all over the country in this mid-term election decided by her. This decision for such a mid-term election was not only unusual but most daring.

Prime Minister Shrimati Indira Gandhi took such an unusual step—to quote her own words—

"To cut through difficulties in order to solvo the pressing problems with which the country is beset."

(Interruption by Shri Rajnarairi)

There has been so much disturbance. The only thing is you will have to give me more time. I begin from the third paragraph,

We have greatest admiration for her that she has demonstrated indominatable courage, conviction and determination. Today we are inspired to have such a leader. We also express our deep appreciation and gratitude to the people for their wisdom and support to our leader and party expressed through the ballot boxes in this mid-term election.

What has been demonstrated in this midterm election? Our Prime Minister wanted a mandate from the people. In her broadcast talk to the nation on December 27, she very clearly and emotionally explained the necessity of such a mid-term election. 1 cannot but quote some extracts from her speech. She said —

"It is because we are not merely with remaining in power but with using that power to ensure a bettor life to the vast majority of our people and to satisfy their aspirations for a just social order. In the present situaion, we feel we cannot go ahead with our proclaimed pledges to our people."

While she mentioned about nation's many achievements, she has given emphasis on the goal to be achieved. She said:—

"But despite this progress, many problems still await solution. Millions live in backwardness and poverty in towns and countryside. Justice—social economic and political—which is the basis of our Constitution, is yet a goal to be fought for and attained. Our people are 'rightly impatient' in their ardent desire for a speedier and more resolute advance towards this goal.. Time will not wait for us. The millions who demand food, shelter and jobs are pressing for action."

The people have responded to the call and reposed immense confidence in her and our party, Congress, and in our pledge. People have rejected the right reactionary, conservative forces along with left adventurists and approved of the middle path of democratic socialism chosen by our party and Prime Minister. I fully agree when my esteemed friend, Dr. Z. Ahmed, said that a national upsurge has taken place in our country. I can compare this mid-term election only with the 1946 general election on the issue of "Quit India" when people supported the Congress. But there is a a difference. Now, after independence. Indian capitalists grown to monopolists, feudal reminicent of British imperialism, have consolidated their position and have given and organised resistance to all our efforts towards progressive efforts towards building a democratic socialist state.

This is bk odless revolution through the ballot bo>,«. While many of our neighbouring countries have fallen under military dictate ships, our country has been able to keep up the tradition of democracy, secularisi i and non-alignment. For that we must c >ngratulate the great people of our great na ion. It is the people who will strengthen us and lead us on the path of peace and pr >gress. The vested interests and the right eactionaries who want to exploit our pei pic will be wiped out very soon. Tie people have become conscious and they are going to assert their rights, th ir legitimate rights. The Prime Minister \as rightly said in our party the other day that we will have to fight a hard struggle and that this is only the beginning of our struggle against the reactionary forces who want to perpetuate our poverty and to maintain the status quo at all costs So, with all the emphasis at my command, I earnestly request our Prime Minister to hasten the process of socialism. She 'as rightly understood that the people are Messing for action. What we now want is action, action and nothing but action. W will have to fulfil our pledges. Other jise the people will not tolerate us. W< are now under a political and moral obi gallon to the people to establish a just social order. All the impediments, whethei in the administrative machinery or in tie Constitution by way of ambiguities, which stand in the way of speedy implementation i our pledges and programmes, will h ive to be rectified or removed ruthle sly. The interpretation of the Acts passed by the Parliament should not be with tht prejudices 0f the judiciary but should be ii conformity with the intention of the p uliament. So some provisions oftheCo istitution must be amended, when necessary, to give clear meaning and purpose. Const tutional amendments must be brought in cc formity with our declared policy of Den icratic Socialism. But I must say that t ic amendment of the Constitution is not ;;n end in itself; it is only a means to the end. The people are now anxiously waiting to see what action we will take to remove the poverty, disparities and the injustice that exist in our country, today. Even the mere action or step will

not satisfy our rightly impatient people"; they must see the results of such action or step. I am very happy that the Prime Minister is aware of this and she has said in her call for mid-term election. We pledge our full support to carryout the struggle relentlessly until we achieve our goal. Let our leader Sht'imati Gandhi speed up the process of Democratic Socialism.

1 must say that since our party's acceptance of Democratic Socialism in 1964 in Bhubanesftwar, nothing tangible was done to implement thie resolution till the split in the Congress. After some years again we accepted the 10-point programme in 1967 in New Delhi in me A.I.C.C. These resolutions and programmes must be implemented first to inspire the people.

The President's Address has indicated some of the immediate programmes of the Government. I entirely agree with these programmes which are of immediate importance and imperative for our country. I would like to mention some of them, on which attentions are immediately needed, like land reform, administrative machinery, rise in prices, intolerable living conditions in slum areas, improvement oi housing condition in rural areas, extension of credit facilities, reorientation ot the judicial system and decentralisation ot power to the people instead of bureaucru-" tis.ttion of power.

The President has rightly referred to the administrative machinery. He has said that the Government proposes to "acce lerate changes in the structure and func tioning of administrative apparatus, expedite decision making, effective delegation of powers and responsibilities and streamline financial procedures." This is very important. Our administrative machinery with its present pattern is an inheritance from British imperialism; I have mentioned it on earlier occasions also, and I repeat it now. I would urge the Government that first of all, the administrative machinery must be reoriented or revolutionised.

[Sliri Sriman Prafulla Goswami.]

We must man the Secretariat and the Departments by people who are committed to democratic socialism; otherwise, our programmes cannot be implemented. The pattern, the system, of our administrative machinery must undergo a radical change so that it fits in with the new type of democratic socialism. In the Ministries also there should be committed persons who have proved by their past and present actions that they are genuine socialists and are prepared to execute the Government's socialist policies, without vacillation and hesitation. Socialism must be demonstrated in his profession as well as in practice.

The Government employees must undergo training about our policy and programme based on democratic Socialism.

Then, the rise in prices has been taken note of in the President's Address. I only appeal to the Government to see that the rise in the prices of foodstuffs and essential consumer goods is checked. I want to point out that food adulteration in this country has grown to such an extent that such a situation does not exist anywhere in the world. This food adulteration should be severely dealt with. The present legislation is not enough to control this food adulteration. Necessary legislation should be brought forward to impose severe punishments for food adulteration. Their should also be some subsidy of food-stuffs, of essential foodstuffs, to the low-paid employees and the lower-middle classes because it is they who are hard hit by the rise in food prices. But the real producers of agricultural goods must not suffer and they must get their due price.

The President has rightly touched the problem of lawlessness. In our society today we find lawlessness and political murders. The President has rightly mentioned about the murder of Hemanta Kumar Basu, great patriot and leader of West Bengal. If we want to progress, first law and order should be established in this country so that there cannot be any scope for murder of innocent

citizen, or lawlessness for creating chaos and disorder. (Time-bill rings) Sir, I need five minutes more because I was disturbed during my speech...

President's Address

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): There are many speakers. I give you three minutes more.

SHRI SRIMAN PRAFULLA GOSWAMI Then the President has mentioned about the abolition of Privy Purses of ex-rulers. Though we passed an Ordinance we could not succeed because of the Supreme Court's verdict. On the previous occasion when the Constitution Amendment Bill for the abolition of Privy Purses was discussed here I said that the ex-rulers were not entitled to get any compensation because they did not agree to the negotiations made by our leaders, particularly the Prime Minister. After the Ordinance was issued they went to the Supreme Court. In the mid-term elections also we have seen how they organised themselves to defeat our purpose and our Government. So 1 plead with the Government that they should not give any compensation or interim relief to the Princes. Very soon these Privy Purses and privileges should be abolished because this is a part of our mandate and such privileges were only in Feudal age; these are incompatible with modern times.

A Constitution amendment must be brought to fit the new democratic socialsim adrastic change in the role of our judicial system is also needed because our present judiciary does not conform to the declared goals of our socialism. This system of judiciary was also inherited by us from the British imperialism. I have great respect for judiciary. But the judiciary must also know the intentions 01 Parliament and social justice that is needed to our social order. Parliament is the supreme body which can give expression to the aspirations of the people. When Parliament passes a Bill, the judiciary should go with the intentions of Pailiament. They should not twist Parliament's language and try to frustrate the Government's social objectives. Further, I want to say that justice delayed is justice denied. Thousands of cases are pending for years together in the

courts. It is o ily rich men who get advantage in sue 1 delay and not the poor men.

Lastly, the I resident's Address has mentioned about Pakistan; but when this Address was di livered, these new changes that we see today did not take place. Yesterday we passi d a resolution unanimously expressing our solidarity and support to the people of East Bengal.

AN HON. MEMBER: What does that mean?

SHRI SRIM\N PRAFULLA GO-SWAMI: Thai means that government will follow it.

We are vitally interested in East Bengal because years ago it was part and parcel of undivided India. There was partition of our countr> in 1947. But the people there are blood of our blood and flesh of our flesh. We iave our kith and kin there and they have their kith and kin here. There is a common bond of history, race, language, culture and traditions with East Bengal and ladia. Now the people there are being butchered by the military dictatorship. We were taught to fight against fascism and remove it from our political life since 1938. I do not recognise the military dictatorship as a government. Mil'dars dictator was imposed upon the peopli in East Bengal against the will or the people there. Alter the election, the people elected their representatives and they wanU 1 to frame a new Constitution. But this s not being allowed by the military dictatorship. It is worse Hum Hitler's regime. Hitler had attest some Constitutional i ipremacy. But this military dictator has n, Constitutional supremacy over the coun ry. He seized power by a military coup and today he is suppressing and murdering the unarmed people. It is indeed shocki ig how in this modern civilisation such genocide can take place anywhere in the world. Human civilisation is today in daiger. From that point of view, my earnest appeal to the government is that we should mobilise world opinion against this fascist military dictatorship.

We have to give these oppressed people wider help and cooperation. The whole world has to rise against the military dictatorship there. When Hitler was there with his Fascism the whole world opinion was roused against him. Today the situation is more dangerous for the human civilisation.

I hope that the government will speed up the process of socialism. Unless the process of socialism is speeded up, 1 am afraid people will not tolerate us. We have only five years within which we have to demonstrate our integrity and conviction. We will have to lay the foundation of democratic socialism. In this election we won because of our ideology and the Prime Minister has received the mandate from the people. The people have responded well to her call. We must therefore, go ahead with democratic socialism with speed. That is what the people expect and that why they have reposed their confidence in her. In five years we have to show to them what we are capable of doing for them. In the past long 24 years nothing much was done in this direction, though I belong to the ruling party. For the last 24 years or so we could not make revolutionary changes. Now national upsurge has taken place in our country, under the leadership of our Prime Minister Shrimati Indira Gandhi. People will support and extend their cooperation to her so that she is in a position to implement socialistic measures speedly. With these words, I support the motion of thanks.

श्री राजनारायण : श्रीमन्, हमने आपको एक स्लिप भेजी थी श्रीर उसमें यह निवेदन किया था कि आप प्रधान मंत्री या सुरक्षा मंत्री को बुला लें । मैं आपसे निवेदन करना चाहता हूं कि भारत सरकार ने कामनवैल्थ से सम्बन्ध विच्छेद नहीं किया और स्वतंत्र बंगला देश को मान्यता प्रदान नहीं की . . .

THE VICE-CHAIRMAN (SHRI AKBAR AL1 KHAN): Your are repeating tha same thing every time.

श्री राजनारायण . . . श्रीर न उसको नैतिक, भौतिक ग्रौर सामरिक समर्थंन प्रदान किया, इसलिए भारत सरकार की इस अकर्मण्यता और नालायकी के विरोध में मैं ग्राज ग्रपनी ग्रावाज बुलन्द करने के लिये इस सदन का त्याग करता हं।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Please sit down.

श्री राजनारायण: प्रधान मंत्री और सरक्षा मंत्री में इतनी हिम्मत नहीं है कि वे कामनवैत्य से सम्बन्ध विच्छेद करें ग्रीर स्वतंत्र बंगला देश को नैतिक. भौतिक ग्रौर सामरिक समर्थन दे सकें। इसलिये इस सरकार की नालायकी श्रौर तफान बदतमीजी के विरोध में मैं सदन का त्याग कर रहा हूं।

(Interruptions)

(At this stage Shri Rajnarain left the Chamber)

DAHYABHAI V. (Gujarat): Mr. Vice-Chairman, Sir, this House and the other Houses in a Resolution expressed their sympathy and solidarity with our neighbours in Bengal. But I do not know whether it is just a solidarity by resolution. What are we doing 1 Are we doing anything Ui exert our influence with some of our friendly countries 1

Sir, perhaps you are aware that recently the Soviet Union is stated to have parsed on Fllyushin 62 planes to Pakistan. Now, these planes are capable of a very long range-27,000 miles. These are the planes that are used for their normal service to Havana. It means that they can go round the coast of India if we do not allow them they can go round the coast of our country. Are these planes being used for this purpose? Have we lodged our protest with what is called a friendly country, with a country which is supposed to stand for

peace? What are they doing? They are trying to suppress democracy. A duly elected Government is being prevented from functioning by the military clique. And who will supply them the wherewithal to do that? A country that we call friendly! I would like to know whether the Government has done anything. Have the Government lodged a protest, and what is the result?

Sir, this country has had an election, 1 do not know whether we can call it a fair election. It was an attempt to take the Opposition Parties by surprise. A statement was made in this House that Government had no intention of calling for a General Election. The Parliament was adjourned. In about a week's time, General Elections were called. I do not think this is very fair to the country. A fair way would be to give due notice and call for a General Eelection. Then, if this is to be called fair and the action of the Government is supposed to be fair, then all the actions that Government has taken after that should appear to be fair. Czar's wife should be above suspicion. Not only should the Government act fairly but its should also appear to act fairly.

Sir, the Government appointed Mr. Sen Varma as the Election Commissioner in charge of everything about the elections. Question have been asked in the other House about him. I need not repeat all that. He was subjected to a CB(inquiry : That was the answer given to a Member of Parliament in the other Elousc. What happened to it? But this gentleman was put in charge of the General Election. And what did he do? He made new rules without the approval of Parliament, without the approval of even Party Leaders about how votes are to be counted and how ballot boxes should be moved. This has been considered unfair and has been protested against by several people, including myself. Sir, i have seen the President during the course of the Elections and protested against this change of rules. Also, I have seen the President

myself and dew his attention to what was being doiv in the course of elections.

In the neighl owing State of Rajasthan, one of the high-ups in the Congress at a meeting of th< Congress workers openly

''मारो,क≀टो,जलाग्रो कुछ भी करो, इन सालों को हरा दो।''

We saw the res ilt. Within a week of that, the Maharaja o Kishangarh was murdered. Why? Becausi he was a Swatantra MLA and he was I olping a Depressed Class member who \ as contesting from his constituency. Is this the way of free General Election? I drew the attention of the President to this, not only by a letter, but by personally meeting him, and all the answer that 1 ol from him was, "If this is so, this is bad". And things went from bad to worse after that. I was present when in the Nagore constituency from which Mr. Somani, v ho was a member of the other House, 1 is cars were broken up. People came nth "'lathies" and broke open cars. St. >nes were thrown on his procession. Is this the way of conducting free and fair ei ctions

About this a ;o I drew the attention of the President. Nothing was done. Later on some sort of protection was given to some Members but this is not the way in which free and fair elections were conducted. On thi other hand, in the neighbouring State (: Bengal, we heard everyday of murders. It i ame nearly to one candidate being murdere< everyday during the election days. Is hat the free and fair election? I wan to know are how people going to vote. is the Government not aware that in ei -tain localities, people were not allowed to go out? In certain localities, people were being evacuated because of the atrocities of the Naxalites. People were as<ed to pay money before they left. I lrew the attention of the President and the Election Commission to this and sail, what is going to happen about their votes? Is somebody going to impersonify and cast the vole on their behalf? Has any account been kept of

this? Has any attempt been made to ascertain how many people left Calcutta and and nearby areas because of this terrorism and this reign of terror? No answer was received. Is this the way to conduct free and fair elections and is this the way to get a mandate?

Sir, what has happened in a place like Choti Khatu? This has been mentioned in the other House and in this House. So it. indicates how fair it was. How fair the before and whole compaign the election was, and this conducted the compaign to eradicate poverty. Is poverty going to be eradicated by violence? Is this the way in which the democracy is going to survive in this country?

Then, on the question of votes, what is the percentage of votes that the Congress Party has secured this time. Have they been able to secure more than what they got last time? No. They have secured less. What is the use of calling it. (Interruptions)

SHRIA. D. MANI (Madhya Pradesh): How do you say that?

SHRI DAHYABHAI V. PATEL: The figures will be published very soon and you can see the same.

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): You can go on. He will make interruptions but does notliketo be interrupted.

SHRI DAHYABHAI V. PATEL: Anvway, Sir, the fact is that less people came out to vote and this is being considered as a massive mandate. Why less people came forward to vote? It was due to terrorism. Why less people came out to vote? Then I was surprised to hear about the fairness of elections from a Member who has been sitting on the Opposite Bench, two days back. But it was pointed out to him about the ballot papers, how a large number of ballot papers unstamped, unsigned, with no mark and well numbered came out in Chandigarh. How did they

[Shri Dahyabhai V. Patel]

come? Where is Ihe guarantee that this did not happen elsewhere? I am referring to the State of Rajasthan. Only in the provious election, there is a judgement of the Rajasthan High Court that in the ballot box ol* a gentleman, Mr. Mirdha, more number of votes were found than the total number of votes on register in the constituency. This is the judgement of the Rajasthan High Court. You can find out yourself.

This same gentleman said this. I do not know whether it is justified to call him a gentleman who said:

"मारो, काटो, जलाओ, कुछ भी करो, इन सालो को हरा दो।"

Is this how free ant! fair elections have been conducted and is tins the victory of the massive Congress and for what purpose? it is a massive victory to eradicate poverty. Is this how poverty is going to be eradicated? normal election of the Lok Sabha and the Assemblies would have taken place next year. Under the Constitution every 5 years we have an election. This attemp to delink the to or having an early election the Parliament has caused theexchequer quite an amount of money. What is the cost of this election? necessary at all? Is this how prices are going to be brought down? You have an unnecessary election which costs crores of rupees and the candidates, of course, must have spent a lot of money, in some cases linking with the assembly elections, in some cases delinking it. The idea was perhaps to cause the maximum inconvenience to the Opposition parties. elections are delinked, the Parliamentary candidate does not have the advantage of having the assembly candidates to cooperate with him. These are open facts. Was it the idea to seizo this opportunity to deprive the Opposition Members of this? Then you will have the elections in those places where the assembly elections have place very soon. By the end of not taken the year or early next year an election will Will be necessary. that not cost money? It has caused more money to have

elections. If they are conducted together, as it has always been the case normally the elections would naturally cost less. Now th;se election officers, polling booths, etc. will have cost the exchequer more. Was it necessary and is this how the prices are going to como down? When we incur unnecessary expenditure, do prices go up or come downd By simply talking of socialism and eradication of poverty, prices do not go down. Prices go down only when your production goes up . What are we doing to produce? Look at the sorry state of our public sector industries. Just before the Parliament was dissolved as a Member of the PUC I had to go to the some of the public undertakings and we saw in what sorry state they were and why. Of course in Bengal it has a special feature of labour trouble. We have built three steel plants at huge cost. One of them we have practically to write off because of constant failure of the labour. It is a very good plant. It could produce very well but we will have to write it off because the steel plant cannot remain idle for long. The furnace, if not used continuously, will get destroyed and you will have to build a new furnace. This is what has resulted. Is this going to bring down the prices? Some say that the public sector projects need not make profits. If you do not make profits, you make losses and to make the losses good, you tax the people. Is that how you bring down the prices? You cannot bring the prices down unless you produce more, you cannot bring prosperity unless you encourage thrift and cannot encourage thrift unless you encourage people to do it. People are encouraged to save when they get returns. If they do not get returns, why should they save if they can get doles without working, why should they work at all 1

Have we enough courage to do something like that? For a long time, oven the most progressive countries of the world are worried about this feature of giving doles to people who are unemployed and causing this reaction of not wanting to work. Fortunately foi'the countries that have advanced, they are prosperous. They can afford it.

Perhaps Englai J can afford to give unemployment do es because they have built themsolves up. They had a world of their own and empi I of thoir own and they have a lot of sa ring, but what is our condition? We ha e no such saving. We are a poor lot. Tl e country's production is less and the TO Juction of foodgrains is loss. Fortun itoly it is improving now. If perhaps they had listened to ma when 1 first talked abt it this ten years ago, things would have been better. When I mentioned what Taiwan h id done, people said that it is a small a intry. When I talked of Israel, the sa ne thing they said that it is a small country. Ultimately we have to admit that i is only because of their high ptoduction of foodgrains that they have been able I .> build up their prosperity. Why do we not do it? What we have done is rather low an !, therefore, we are in this difficulty. Simi urly, we have built up a lot of industr es, but are we producing enough? Then, what has happened to our export tradi > What are our exports? Are wo not ox nting some of the items that we need ou seives? 1 would like the Government to i pply its mind to this fact. Whyisiuhatmo i of the progressive countries of the wo Id look to India? It is because it oilers lem a good market. Why do we not have hat market for ourselves, instead of trying o sell more goods outside? Why do we not develop this country, put more money iuu • the hands of the people, make the people work more and earn mitre produce more nd spend more on their purchases? ihi. will be a selfgenerating economy which can be easily achieved if we apply our mi id to it. We should not hamstring the industries by all sorts of controls-soniet nes necessary and sometimes unnecessai /. This country is short of all kinds ol metals, including brass. Wnat an amoun of brass is being exported from tins count y in the name of antics and earning fore in exchange? Is it neces-sary? Does u r«a .lly build up any industry? instead of that \ e should utilise it to help our industry wo «h >s suffering for want of this metal. 1 am just giving you a very 1 he amount of ..no small exa ppte. mat is ,i ortod from Vniscountry in the name ol a dies is so much and we

are short of brass. Why do we all lliis sort of thing? This is a lopsided economy and it needs to be corrected. Has any attention been paid to it? Wo have divorted our attention from the main things to propaganda. Because the Swatantra Party has said this, do not do it. Well you may carry a sweeping victory, but the truth will remain. Two and two will always make four. It will not be five. If you make a promise to the people that you are going to make two and two five, you will never be able to fulfil your promise and that is what I see in this hope that is being held out to the people. This hope of removing poverty by legislation does not work and will not work. This country will have to realise it through a Painful process, if we do not realise it in tho normal process. Unfortunately, we have got a large illiterate population in this country and they will take a long time to become literate, but they will start feeling when the pinch comes and the pinch is bound to come very soon. You cannot postpone it till the doomsday. The pinch is bound to come. You will see the reaction of the people who were promised eradication of poverty. They were promised that you would do away with poverty and the millenium would be there. You have used the slogan "Gtraribi Hatao" I would like to understand how you are going to do it. how you are going to 'Hatao Gharibi'. 1 do not see anything in the President's Address on these lines. On the contrary, I feell disappointed when the President had not taken any steps to ensure a free and fair election, as it should be. 1 have made my comments on this. I feel dissatisfied at the trend of events that are taking place elsewhere.

3 P.M.

Lven if our parly has not succeeded, the truth will succeed and ultimately you people will have to come round and the whole countiy will have to realise what is the truth.

SHRI BANKA BEHARY DAS (OTissa): Mr. Vica-Chairman, 1 am really grateful to you for giving me this opportunity—this

[Shri Baaka Behari Das]

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might bo the last opportunity for me during my stay here as a Member of the Rajya Sabha.

SOME HON. MEMBERS: You will come back here again.

THE VICE-CHAIRMAN (SHRI AKBAR ALIKHAN): I can assure you we will miss you.

SHRI BANKA BEHARI DAS: Thank you for this sentiment. Really I was not very happy to hear the President delivering his Address in a joint session of Parliament. After the massive victory of the Congress Party—it is not of the Congress party but of Mrs. Gandhi personally— I thought the President's speech would tread some new ground because a serious challenge has been thrown and Mrs. Gandhi should have accepted that serious challenge. But 1 am very sorry to say that the President's speech did not give any impression to us that any new ground is going to be trodden in the coming year. Rather I was thinking, may God help democratic socialism because now ere in the President's speech, though our friends talkso much of democratic socialism, is there any mention of the word 'socialism'. That is why I am going to say that it has absolutely disillusioned me in spite of the fact that a serious challenge the Congress Party is facing. 1 do not know whether they are realising the great responsibility that has been thrown on them not because of their majority but because of their two-thirds majority. Now they can never find any scapegoat for their failures. They can never blame Mr. Morarji Desai that because of him the path of socialism could not be opened up before the country. No more they can say that the communal bogey that was being raised in this country is responsible for the backwardness of this country or for the the other problems confronting us from day to day.

I was much more astonshiod when I heard and found some of the speeches which wanted to support the President's speech smack of arrogance. At that time I was

reminded of a great statesman with whom we may not agree; he might be a symbol of imperialism but that great statesman, Wiston Churchill, just alter victory in the Second World War, when he wrote his memoirs before the preface he wrote; In war, resolution, in defeat, defiance; in victory, magnanimity; in peace, good will. I would have been very happy if the President could have thought .

President's Address

SHRI BHUPESH GUPTA (West Bengal): I do not think it is being followed here, Mr. Rajnarain showing any magnanimity.

SOME HON. MEMBERS: Victors are there.

SHRI BANKA BEHARY DAS: My friend should not forget that it is not Mr. Rajnarain who has got a thumping majority here. It is Mrs. Gandhi who has got a thumping majority. If it is a victory for them, there must be some sentiment of magnanimity. If it is a war for them, I would like that the Congress Party should take it up as a war against various problems. Then they should have shown that amount of resolution to 'hatao garibi'.

SHRI BHUPESH GUPTA: Why are you leaving us?

SHRI BANKA BEHARY DAS: You are there to carry on the struggle it you like. Mr. Vice-Chairman, I want to say that after its victory, the war has started, and war should have shown that amount of resolution to 'hatao garibi' in this country. But I am very sorry to say that after this great victory, the President's Address has not mentioned any where the word "Socialism", nor has defined the policies which the Government can take up in the coming year . If "Garibi Hatao" was the major issue on which they fought, the election, the President's Address must have shown that there is a resolution t0 carryitout. That is why I started by saying that it has disappointed us, it has disillusioned us.

The speech was a conventional speech. Can any of our friends here on this side

Is it not a fact that jus a ew days country. before Parliament was dissol ed, the Prime Minister of India called a i leeung of the Opposition loaders and gavi indication about checking defectio s, for a constitutional amendment? Whi < e has that constitutional amendment gone President even in his Address did 101 say that in the coming year—in spite of the fact that they have got a two-thirds najoritythey are going to have a constitut onal amendment to check defections. I we* Id have been very happy if that were so. lr. Mohan Kumaraman-galatn is here. H was on the Committee on Defections als He also g&ve certain recommendations it that time. After he became a Cabiiv vlinister he

must have at least approved t!to draft of the

Address of the President. Bui 1 do not know

whether ho raised his voic< al the Cabinet

meeting about this assuran c that has been

given to the liulian natio i. That point

should have been mantii nod in (he

SHRI BHUPES11 GUPTA: you were at that meeting, 'ou will remember that

President's Address.

at that meeting it was suggested that a law be immediately passed. Unfortunately, some of my friends in the Opposition did not support the passage of that Bill. Now you are saying

Presidents

SHRI BANKA BEHARY DAS: I was in (hat meeting. 1 know that some of the Opposition parties opposed it. I know it. Hut at that time they required the support of twothird majority. Now she does not even require the support of the left parties. She can herself do it because she has got the requisite strength to do it.

SHRI N. G. GORAY (Maharashtra): Mr. Bhupesh Gupta is devil's advocate.

SHRI BANKA BEHARY DAS: Before 1 leave this House...

SHRI OM MEHTA: You have forgotten that this House requires a two-thirds majority

SHRI BHUPESH GUPTA: My friend Start Gorey said that I am devil's advocate. I think it is not very right because devils are sitting to my right. I have never been their advocate, I think. Now, Sir, at this meeting on defections a proposal was made to bring forward a legislation with a view to giving effect to the recommendation, the unanimous recommendation, of the Commiltee on Defections. Some of us said that the Bill should be brought forward. Unfortunately, I do not know for what reasons my friends sitting to my right opposed it.

SHRI DAHYABHAI V. PATEL: They are angels.

SHRI BHUPESH GUPTA: Very well. I am between the devil and the deep sea. They opposed it. I am sure if thoy not opposed this, this Bill would have been brought forward. I entirely agree that everything was agreed to Unanimous recommendations should have been implemented. I should ask my friend, Mr. Om Mohia, that a Bill should be brought forward. It is necessary. You take note of it. You immediately advantage

[Shri Bhupesh Gupta.]

of the situation when everybody is asking for a Bill to be brought forward.

SHRI BANKA BEHARY DAS: Mr. Vice Chairman, if aftor this debate the Government brings forward such a Bill we will all But nobody should forget in that meeting also those who opposed arc the worst sufferers in this country. But some of those who supported at that time, were also in the Opposition. Therefore, I say when the President mentioned that the politics of manoeuvre had ended, he forgot to speak something about defection. I do not know, perhaps after the Ministries in Gujarat and Mysore have fallen, and, after the S.V.D. Ministry of Bihar has fallen they would be thinking of stopping defections and bringing some measure. My friend, Mr. Mohan Kumaramangalam, nodding his head. I am very much ashamed to say that the President did not mention such an important aspect which is so vital for the survival of democracy in this country. I thought that after this election the President would think of some electoral reform in this country. Sir, you very well know what amount of expenditure a candidate has to make for getting himself elected. If every Member of the Lok Sabha is asked to speak on oath whether he has conformed to the limit of expenditure that they themselves have passed in the Lok Sabha, they we will have to admit that most ofthem have violated.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): How much did you spent?

SHRI BANKA BEHARY DAS: Here I can say on oath when I stood for the Orissa Assembly and got elected, not a single jeep was plying in my constituency. I have not spent more than Rs. 4,000 in my election...

SHRI BHUPESH GUPTA: But the trouble is that every Lok Sabha Member will make the same eloquent speech as you are making.

SHRI BANKA BEHARY DAS: Mr. Bhupesh Gupta should not forget that I wasnotgoingto say how much expenditure I incurred. It is Mr. Om Mchta who provoked me to say this.

SHRI MAHAVIR TYAG1: 1 Consider it an act of defection that such a talented person is going to the Assembly.

SHRI BANKA BEHARY DAS: If the Committee on Defections had mentioned that amount to defections I would this would gone have never to the Orissa Assembly. view of this Sir, in mounting expenditure it is high time that some Commission should be set up not only to suggest electoral reform in this country but to think seriously about the expenditure that is involved in an election because now only a rich party and a rich person can have the advantage of elections in this country. The poor parly, and the poor man can never got elected to this country, either to the Rajya Sabha or to the Lok Sabha, if something is not done to see that this mounting expenditure is checked and some new method is evolved. Some of my friends of the Congress Party have told me how much money they have got from the Congress sources. I am not going to divulge their names. I am not saying that the Opposition members are angels in this respect. Uut what I say is, the party which should set the tone to the politics of the country, has itself violated certain norms. So, I think it is high time that the question of electoral reform was considered seriously, and I would have been very happy if the President has mentioned something about it in his Address.

Now, Sir, when the Lok Sabha was dissolved and when Mrs. Indira Gandhi went on the air that night, she spoke about const itutional reforms and about the property right. That was the first Pledge and assurance of Mrs. Gandhi to the people of this country when the Lok Sabha was dissolved. Has that assurance been mentioned in the President's Address? Will Mrs. Gandhi or any of hat colleagues who will reply to this debate has the

courage to saj that the assurance that was given just aftc | the dissolution of the Lok Sabha about he property right, has bean honoured in tl e President's Address? It has not been hon> ured. I would have been very happy if the President in his speech had come oul forthright saying that the Government was going to amend the Constitution no* only to restore the power of Parliament to amend fundamental r ilus, but also to see that the property is removed right to from the hapter of fundamental rights. The ,uc?tion of constitutional amendment a; regards the property right was made an i ection issuo this time. The spokesmen of the "Grand Alliance" said, day in and di \ nut, that the right to property is not only fundamental but sacrosanct. The r< suit is known. The people have thrown their lot on the side of change of fundament d rights to the extent of removing the right to property from the fundamental ights chapter. But the President's Ai dress makes no mention of that. I think Mrs. Gandhi has absolutely forgotten this olemn assurance and promise that was give i to the Indian electorate before the ele tions. I think Mrs. Gandhi should recons dor this and try to' accept this challenge that the Indian people have thrown in her face.

Mr. Vice-Chairman, 1 would say it is high time thf a Constitutional Reforms Commission vas set up. i am against the demand f<' a new Constituent Assembly being set up to amend the Constitution. I am not one f those who want ihe setting up of a new I Constituent Assembly because I know that I IC character Of the Constituent Assemb f is not going to be different from the cha; ieier of the new Lok Sabha as the sa ne adult population will be voting for thi Constituent Assembly. So, there is no i Jcessity for it. The present Parliament c;i i function as the Constituent Assembly jus to amend the Constitution of this count y. Now so many issues have been raised. There is the question of Centre-State relations. For some time, the relations may be cordial because the same part / will be ruling in the various States. But my friends will not forget that the next elections will be more crucial

for them also. So many issues have cropped up during these five years. The question of an Inter-State Council is hanging in the balance. There was a demand from the Indian people, from the Opposition parties in the States, that an Inter-State Council should be set up. To a certain extent there was resistance from the side of the Government of India, but gradually they were succumbing to the idea because they were not having an absolute majority at that time. Now with a two-thirds majority, they may again slip back to their former position; they may think of acting like the Moghuls destined to rule from Delhi. But there is nothing like destiny in the hands of political people. So, I would say that a Constitutional Reforms Commission should be immediately set up to see that the Constitution of this country is changed according to the changing situation and to suit the aspirations of the people of this country.

Mr. Vice-Chairman, I will now refer to the of Bangla the auestion movement that is going on in East Pakistan. Deliberately 1 did not participate when Mr. Rajnarain raised this question to-day after the recess. We passed this resolution yesterday. Where is it going to lead us to 7 Is more moral support enough for the people of Bangla Desh? See the valiant fight they are conducting against the carnage that was planned when negotiations with Sheikh Mujibur Rahman were going on. Is it the only duty of the Indian people to extend their cooperation and moral support by passing a resolution in this House? Did we not pass a resolution with more solemnity when the Chinese forces were attacking the northern borders of this country 7 At that time the entire Parliament stood up in one voice to support that resolution. Rut that resolution remained only on paper. When a bitter struggle is going on in a part of this subcontinent, if we want to extend our support, we will have to concretise what type of support we are going to give those brave people. I remember when the Spanish civil war was going on, when the Congress party was just a party and was not in Government, they had given not only moral support, but they had also extended some material

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support, however meagre it might have been. We also remember those days of China when Dr. Atal went with a mission. That was a non-official mission which went to give support to the Chinese people. But when it conies to Hast Bengal, when Bangla Desh is in revolt in every street, in every rural area, we are not coming forward to do anything materially. Today afternoon the All-India Radio says that the Pakistani Army, Navy and Air Force, have mounted a counterattack. And we do not know what will happen there. Bangla Desh may be reduced to just a barren land after some time. Do we satisfy ourselves by passing a resolution in this House? When did our duty when there was a civil war in Spain-at that time we were not in Government, we were under an imperialist rule-when we performed our duty when China was in trouble, I think we have a greater duty to do today when we are an independent country, when we have our own Government. It is in our interest, it is in the interests of the security of this country, that we should give all types of material help to the valiant people who are waging a war against the Colonial regime there. That is why I say we should now recognise the legally constituted Government of Bangla Desh. I will no longer say that it is a provisional Government, because they themselves have stated that it is a legally constituted Government It is high time that the Government of India not only recognised that Government, but tried to influence other friends in this world to recognise that Government. We have already stated that it is very difficult for us just to sit and watch what happens in Bangla Desh. I want that all types of materials help, both madical and food, should be sent to Bengla Desh. We could send it to Spain. We could Ssad it to China. It is very important that the Government of India should have a plan to go to the rescue of the people of Bangla Desh who are fighting their enemy with courage and determination. Without explaining much about it, 1 want that volunteers should go and halp them. We have instances when volunteers have marched across the

borders of iheii countries to help liberation forces. This is nothing new. The Government of India and the political parties should seriously think about marching their volunteers to support the freedom-fighters in East Pakistan.

In the end I want to say something about the administration of this country. No socialist programme, though there is no mention of a socialist programme in the President's Address, can be implemented without an overall change in the administrative set-up. The bureaucracy is still running supreme in this country. I am reminded today of Lord Curzon, one of the greatest bureaucrates that the imperialist Britain gave birth to. Just after landing in India he had an experience with the bureaucracy that they themselves created in India. He said it was absolutely unsuitable for ruling this country from London.

So, he went back and wrote his famous book in which he said that the administration in India—the dependent India under the colonial rule—suffered from two major defects. One is exorbitant noting and the second is unpardonable delay. I think, after Independence, we still suffer those two maladies. Exorbitant notings are going on whether it is in the Planning Commission or in the Central Ministries and Slate Departments. The other malady which Lord Curzon referred to, namely, unpardonable delay, is also in existence. administration still suffers from it. 1 think it is high time that some serious thinking is given to change the administrative '-ystem in this country. Unless it is changed, no programme, whether it is socialistic, or nonsocialistic, can be implemented in this country.

[MR. DEPUTY CHAIRMAN in the Chair]

Mr. Deputy Chairman, in the end 1 want to say that in order to Establish a new order of society, Whether it is SoSaliyl society or any other society, you should have organic relations between your objectives and the organisation. If you say that the Congress Party wants to establish socialism and even if we admit that the

present administration is to reconstruct a society based on socialism, 1 will say that neither the Congress Party has the requisite qualification to :iave that organic relation with the govern) totA, nor the bureaucratic machinery has that relation with the objectives. . .

SHRI A.D. MANI (Madhya Pradesh): Except the PSP

SHRI BANK \ BEHARY DAS: Shii Mani represents himself and 1 do not say that PSP also Las that capacity. I need not boast like tnat. But I will say that even those whe have two-thirds majority and those who; re to accept the challenge in this country; nd those who have had the good fortune o tanning the government for the last 25 years have not developed that organic tela ionship between the party machinery and objectives, and between the bureaucratic n ichinery and the objectives.

With these won s, I thank you, Mr. Deputy Chairman, for living mc this opportunity and I hope tha when I go back to my State.

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SHRI BHUP SI I GUPTA: There is a resolution to be discussed tomorrow. And on that yi u should speak. You go back after that

SHRI BANK, v BEHARY DAS; 1 hope that in the comic, year, even if the President's Address is not amended, it will indicate thai the Bhallen B that has been there will bj accepted b\ the Congress Party and ShrimUi Indira -iandhi.

SHR1MATI YASHODA REDDY (Andhra Pradesl i: We will be sorry to miss him. But we w .h him well in Orissa.

THELEADEI. OF THE OPPOSITION (SHRI M.S. GI RUPADASWAMY): Sir I went through he President's Address carefully and th Address starts; naturally, with a note on election. We are meeting after the mid-term elections. Therefore, it is in the fitnes of things that the President starts making reference to the massive

support the ruling Congress got recently at the polls. I am not jealous of their victory at all. I am one who will accept the verdict of the electorate. But it should be our concern also to know, to understand the secret, truth and reality of this remarkable success story of the ruling party.

I am not criticizing for the purpose of criticism. But, for all of us, including those who occupy the Treasury Benches, it would be an education and a discovery even, if they make an attempt to understand the reasons for this miracle or this fantastic feat and the phenomenal success achieved by the Ruling Congress... (Interruption)

Please don't interrupt me. Sir, the Ruling Congress had all the advantages. The opposition had all the disadvantages. This has got to be understood when dealing with elections. The Prime Minister had the initiative. She decided about the election. She had the advantage of timing. The Opposition parties did not have this advantage at all. My friends have already said that the Prime Minister denied several times that there would be a mid-term poll. But there was the dissolution of the Lok Sabha and then midterm poll. So she had this advantage of timing. We did not have this advantage.

In addition, she had several other advantageous factors. She had do-linked the Parliamentary election from Assembly elections in most of the States. That gave the advantage to the Prime Minister and her party. She had also had control of the Government machinery with all its power and patronage. Normally, Sir, when Parliament is dissolved, when General Elections are going to be held, the government that is there has to function as a Caretaker Government. It is an accepted convention. But here we find that no such convention was followed. I think during the short period, many, many things were done and many orders were passed Many licences were issued.. (Interruption). You can reply

My friend, Shri Akbar Ali Khan, is a very good parliamentarian. I do not think he is ignorant of those things.

[Slni M. S. Gutupadaswamy.]

I only refer to the practices and conventions prevalent in the U.K. In the past also, when there were periodical elections, Mr. Nehru or later when Shrimati Indira Gandhi heading the Government in 1967, such conventions were observed. They were never Only this time, Sir, we find that flouted such healthy practices and conventions have been flouted. During this period—between dissolution of the Lok Sabha and the holding of General Election- the the Government used its machinery to its full advantage. And it will be worth having an inquiry into this whether my criticism is true or not. So many benefits have been given to various classes of people during this period-may be, for getting their support in kind or in some other form. Anyway, the fact remains that during this time the governmental machinery was put to the maximum use by the Ruling Party to achieve advantage in the election.

Then, Sir, they had the media of mass communications with them and, as experts in propaganda, used it to their advantagethe radio, the television, the PIB and field publicity agencies. All these agencies and institutions which were under the control of the Government of India were used for their advantage during the election. The parties in opposition have raised ttfls issue several times in Parliament. Even here, I know, there was a demand maite that there should be an autonomous corporation for television and the All India Radio. But our friendstheic did nol \\^c this, would not like this. But my point is that the media of mass communication like the radio and television were put into service by the ruling party. Besides, they had the advantage of huge resources. Let us concede that this election was also a battle of resources, in this battle of resources the opposition parlies suffered a handicap. They were not able to mobilise resources. Then what? They had the sacred cow and the calf to help them in the election. Then there were all the elements of drama, suspense and surprise.

Sir, you will agree that the election was in the nature of a blitzkrieg. It had all the effects of a blitzkrieg. There was pressure, shock and a lot of manipulation and manoeuvre to create a situation in favour of the ruling party. Over and above all this, and to cap it all, they had a very popular slogan-Garilii hutao.

SHRI P.C. MITRA (Bihar): You admit thai your slogan was bad.

SHRI M. S. GURUPADASWAMY: I admit it. I had been very fair toyou.

Sir, it reminds us of some of the historic elections of the past in England. Some election were held on the basis of slogans in Englantd and political parties had won on thehases of mere slogans. The Midlothian campaign of Gladstone was one such election. Later on, Lloyed George won a big victory after the first World War on the basis of slogan. I need not repeat these things, but the fact remains that they had this popular slogan—Gwibi haiao, in other words quit poverty. And the President has referred to this slogan and has even said "The Central objective of the Government of India, the main theme of the policy, would be to a formulate programmes to eradicate poverty as early as possible."

Poverty cannot be abolished, war on poverty cannot be conducted, cannot be waged, unless and until a net work of antipoverty programmes, a network of antipoverty attacks are organised, I want to know whether this document brings out any, such hope to our mind, whether this address has been able to indicate the various activities to wage war against poverty. I do not sec such things. My friend very well put it just now that all the schemes that have been adum-berated in the President's Address, all the programmes that have been mentioned there were the programmes of last decade. Perhaps in their intoxication of victory they seem to have forgotten that we have begun a new decade, tin: seventies. We are in the year 1971. The sixties are over but I find now the listing of the programmes and acti-

vities formula ed during the lust decade. Many of the chemes that have been men- I tioned here ai e the schemes formulated by the Planning Commission. What is the departure? 1 uere is no departure in fact. As I said th » election has been mainly won on the i romises, not on the basis of performance nd the people have voted, if at all, for t is promise but this promise has not been ranslated into action. There is no indication of such translation in the President i Address. The poverty can be removed, a war on poverty can be waged if there are co nprehonsive community action programmes. Where are we having these community; tion programmes. What I find are a 1 :w schemes. They have mentioned land reforms. Land reforms have been there. We have to complete the land reformwherever they are not complete. There s netttion of the unemployment problei i. In this I must say what has been vitalised and what has been sought to be realised is thai a few schemes would be foi nulated and for that purpose Rs. 50 crore, have been allotted. Let us understand tl it poverty cannot be removed and there cinnot be elimination of the misery of th people unless and until we create jobs ii millions and Rs. 50 crores is a drop in th< ocean, and per capita it does not give even a rupee per pair. Rs. 50 crores will b spent on the way side. Unless and until there is a massive programmes for removing unemployment in this country, we cannot m ke a successful war on poverty. In the Con titution, article 39 is very categorical. It says unless we assure, the people he minimum needs of living, there will >e no achievement of social welfare

The ten point programme of the Congress has t us included therein that by 1975-76 the Government of India will be fulfilling th' minimum needs of the people. I want to now whether that promise is going to be I ulfilled at all by 1975-76. That is very clostly linked with unemployment. What is tin nature of unemployment that is facing us or that is challenging us? There is unemployment in the rural areas. There is en ployment in the urban areas, 1 say that th I Forest affected class is the landless labour in the rural areas. They

account for twenty per cent of the rural population. So far, no institution has been organised for this landless class. It is this 20 per cent which has suffered all these twenty-five years of planned development. We have been envisaging that there will be an institution for them, an organisation for them. There should be a land army for organising the landless rural people. They should be trained. They should be educated and their skill should be utilised. Please remember that unless and untill the poor is involved in developmental activities, removal of poverty is not possible. From this point of view we have been saying that a land army has not to be created. The technical know-how has got to be given to them. The surplus manpower in the rural India has got to be utilised for our developmental activities. Developmental chages and a revolution cannot be brought about unless and until we involve the people to bring about transformation and change, but there is no indication of utilising this man-power.

The party to which I belong has envisaged a programme of employment. We have said that a fund of at least a thousand crores has got to be created for this purpose and with a view to mobilising the resources various steps have got to be thought of and taken. I know friends will ask me, Where is the money? How to find thousand crore of rupees? Naturally it is a question that has not to be answered. May I suggest that we may impose an employment tax? We may impose this tax on all the big business and big industries and the plantations. We will be able to collect this amount and we will be able to find the fund for the purpose. May I say that we can go still further i'liel can involve the various people?The institutionsarealreadytherelikelhePanchayats, the community development blocks, etc. Those institutions have got to be involved in the various developmental activities and these will givethe necessary instrumentation or the means to organise the various sections of our community. Nothing has been done. How to bring about mass resurgence, how to bring about the mobilisation of resources, is the biggest task in our country.

SMRI BHUPESH GUPTA: I am very much interested in what you have said about the employment tax and I am tempted to support it, but may I say that, when the privy purse abolition Bill comes here, you will also support it?

SHRI M. S. GURUPADASWAMY: I was saying that it is necessary to think of raising additional resources to create this fund. 1 am glad that my friend Shri Bhupesh Gupta is tempted to support me.

SHRI MAHAVIR TYAG1: He is only tempted.

SHRI BHUPESH GUPTA: I said tempted to support because I do not know; if you put employment tax on the big business which I would like, I would like to be assured that Mr. Nijalingappa or Mr. Morarji Desai will not die of heart failure.

SHRI M.S. GURUPADASWAMY: We must also explore the possibility of encouraging the skilled labour, the skilled manpower that we have already in our land, to start their own industries. Very little has been in this respect. We have been saying that our technical men, the engineers, the draftsmen and the rest, are without employment. I think that apait from thinking that the labour should participate in management, both in the public secior and in the private, sector, we should also sponsor industries by these people. Lcl them run their own industries. All help has to be given to those people who can organise themselves in co-operatives, in firms in partnerships, in companies or as individuals. They must be supported In all their schemes. I commend the ids': that we should encourage to organise the skilled manp ower in this country to start their own industries. All the technical financial and managerial assistance has got to be iven by the State.

Next, f say that it is high time we think of fair wages for labour. All these years we have been neglecting this problem. Sir, I am not saying that it is impracticable. It is possible to have fair wages given provided we can plan our strategy of development properly. Without giving fair

wages what is the picture we are seeing? There is the high cost of the economy. This is so because the cost of production is very high. The prices are high. Tn spite of the fact that we are not giving adequate wages the cost of production is soaring. If we rationally distribute our resources and rationally manage our enterprises, I am sure we will be able to give fair wages to our labour. Therefore, I would like the Government to bring before the House schemes to introduce fair wages, to start with at least, in the public sector

Sir about the public sector many criticisms have been made, but only one thing 1 would say about it. Even in 1970 these public sector enterprises, which number about 80 or so, have not yielded much result. There is overall deficit; the net loss is Rs. 33 crores. I do not know how this loss can be made up, can be overcome. Various reasons have been advance for such a loss. But the question is whether this Government has got the capacity or the competence to bring about necessary changes so that the public sector may be a beneficial sector hereafter. Today the public sector has become completely servile to the bureaucracy. The bureaucracy has establisheo its despotism over the public sector, but whether it is possible to change its character, whether we can make public sector industries as an instruments of bringing about social control economy, that is the question. Today the whole public sector institutions have been bureaucratic raised and I would very much like that the Govei-nment would bring schemes so that these public sector are streamlined, their undertakings management improved, their losses removed, and (heir progress ensured. As a part of this I may say there is a commitment in the past that the Government would nationalise general insurance. It is one of the points in the ten-point programme.

They have nationalised fourteen banks. I think the same logic holds good in respect of general insurance I think (he same thing holds good in respect of foreign banks

also. Why no nationalise these foreign banks and general insurance companies? What prevents hem from doing so? And if it is possible or them to have nationalised 14 banks, [think it must be possible for them to na ionalise the foreign banks also. It must be equally possible for them to nationalise eneral insurance.

Sir, the most important tiling from the point of view of I ie people is that they should get the goods o1 ordinary consumption at a cheaper t te, at a proper price, at a reasonable I vel. This has been the demand of our people each year. But the prices of com nodities are rising every year, even this; jar. In spite of the Green Revolution, wh: t is it that we are seeing? The prices of coi rmodities which are used by the ordinary people are rising. Mr, Cha-van has given a me figures about the food Prices. He ha- said in respect of food prices that theu is a decline. 1 do not know whether | here is any ded'me or not. But the general evel of prices which consist of food articles and other essential articles has been rising and we have been seeing that over a pei od of years, since 1960-61 up to now, thei i has been a rise of 180 per cent in respect of wholesale prices, and a large compo em of these prices is the price of food; rains and other essential articles. With a view to bringing about relief to the mi lions, with a view to giving them some heln, some hope, so that they may have an a sured living, a living at a less cost, a Using which can be possible with limited re unices, may 1 suggest that the wholesale oodgrains trade be socialised? This has been the demand for years. I do n"t know why this step has not been tal en. I am not making out these s igg;stions with a view to proving mj radicalism. No. This has been there in he past. There have been demands that the wholesale foodgrains trade be natioi Uised. There is no escape from it.

Again, may \ point out that there was a Resolution p Lssed at the Nagpur Session of the Congres .? They passed that o .operative formini should be accepted, as the main goal to bring about agricultural

revolution. What has happened to that Resolution? I know that some cooperative societies have been formed in Mahatashtra. The cooperative farming societies that have been formed there have been working very successfully. Even in my State where cooperative societies have been formed for the landed poor in the villages, have been working well. Bin this has not been followed up elsewhere. I do not think any Government, either the Stale or the Central Government, has made big efforts to bring about this change. If ^ou start cooperative farming societies in the rural areas, I am sure it will bring about structural change in those areas. With a land army, with the cooperatives, with the Panchayats, with the community development agencies functioning with the cooperation of the whole people there, with a massive programme of employment, with a net work of anti-poverty programmes, I am sure that within a decade we can bring about a radical change and transformation. But I do not see any indication here.

President's Address

Therefore I started by saying that this Address does not make any departure from the past. It is the usual Address. It is a continuing thing, and there is no for surprise in this. 1 would have been really happy if the dividends that the ruling party had secured in the elections had been to proper use.

4 P.M.

They are not putting it, Sir. Now what is happening? In the developmental sector there is a shortfall. Last year there was a shortfall in the developmental expenditure to the extent of Rs. 120 crorcs. This year, in 1970-71, the shortfall has increased to Rs. 155 crores. They say that they want to have more and more employment. How can there be employment without expansion of productive activities in the country, when the developmental expenditure is at a low key, when there is no increase in investment

Besides, productive capacities are not being fully utilised in the various sectors. Scarcity is operating in every sector. There is in the near future going to be scarcity in the petroleum products. There is going

[Shri M. S. Gurupadaswamy.]

to be scarcity in aluminium. There is already scarcity in respect of fertilisers and steel. Various other scarcities are operating already in the economy. On the other hand, there is neutralised capacity. It is said that nearly 30 per cent, of the industrial capacity is neutralised for various reasons. Therefore, the economy is bleak with scarcity. There is financial instability because there is price rise. There is economic instability because there are scarcities operating and we are saying that now we want to create employment potential more and more with Rs. 50 crores.

They call it a crash programme. I do not know whether it is a crash programme or a trash programme. With Rs. 50 crores how can you create a crash programme? With this money how can you create a huge employment potential which is necessary? What will happen to the back log of unemployment? Therefore, it is very necessary to have a sound industrial programme. I am afraid with the shortfall in expenditure and investment, the objectives, the targets that have been envisaged in the Plan arc not being realised. On the contrary, we have been diverting funds towards various fantastic schemes. Target investments in the plan are not realised. There is diversion of funds diversion of materials for various other things. I am not sure whether the targets envisaged there also will be realised.

Sir, I charge this Government of terrible mismanagement in the economy, misapplication of funds, misdirection of resources as a result of which we have been facing a crisis. There is crisis in the sector of prices. There is crisis in the sector of wages. There is crisis in the sector of employment. There is crisis in the sector of production, and there is crisis in the sector of production, and there is crisis in the sector of credit also. I am not sure whether the Government has been thinking of having an integrated approach to resolve these problems. I would have expected even late as this that the Government would

have a rational price, income and wage policy. I do not think they are following any policy in respect of wages, prices or j income. All these things should be integ-I rated. I suggest, Sir, the Government even now should consider to have a rational wage policy, a rational income policy and a rational price policy. Until and unless this is done it is very difficult to resolve the basic contradictions operating in the economy.

Today disparities ace increasing; they are ever-increasing during these last five years of the present Prime Minister's rule. I am sorry to say that during this period of progressive rule the disparities of income between the rich and the poor have been increasing. This is a fact. There is no equalisation. If you want to bring about socialism, the most important aspect of socialism is to bring about equalisation, equalisation of consumption, equalisation of incomes, equalisation of wealth. On the contrary, what do I see? In spite of the fact that they are committed to socialism, I find the monopolist getting more and more licences, more and more patronage, and so on. In the last few months it is known to all people that it is the monopoly capital which is having the maximum benefit of this economy.

The net result has been that the money that is available is going to their pockets. Sir, it is very interesting to note that the major portion of the advances made by the 14 nationalised banks since their nationalisation is going to the capitalist class. It is not going to the craftsmen, the poor people, the uickshaw-puilers, the tonga-drivers or the taxiwallahs. The major portion is still going to the capitalist class. That creates difficulties and that brings about various disparities and distortions in out? economy. To-day the economy is not stable. It is threatened with instability because of various things I have said. But there seems to be white-washing going on. If the Government is really sincere in bringing about social change and social justice in the country, it should evolve schemes for the bottom class, for the poorer class of out society. Their

per capita inci ne has been going down year after year-. I would be happy if the Government bungs forward schemes and projects to alio ate the sufferings of these people, involve them in developmental activities and give them jobs and make them contribute to production, instead of keeping thei I only on the basis of promises. Sir, the President's Address should have been an address made on the basis of performance But it is only an Address made on the b;:sis of promises. I am not sure whether t tese promises will be fulfilled, whether poverty will be abolished. But may I say nat when you bring forward radical measui :s, progressive measures, I would like to .uppost them. My party is committed to such things. My friend just now asked me, "What will you do when the priv purses abolition Bill comes?" You must wait and sec. Why should you ra >e this question just now? Let the Bill co ne and you will know our attitude at tli right time. But let me assure him an i others that our patty is committed to ocialism and socialist change. We would luce the ruling party and others here ti be co-sharers and participate in the drama of economic transformation of t IC country. I assure them that our party will not lag behind, particularly I will not lag behind, to support such progress vc measures. With these words, I concl 'dc.

.SHRI P. C MITRA: Mr. Deputy Chairman, Sir, 1 rise to support the Motion of thanks, mov d by Shrimati Purabi Mukh-erjee, to the 1 resident for his Address to both Houses >f Parliament on the 23rd March.

1 heard just now witli full attention the speech of the Leader of the Opposition. I am happy tlit he is having introspection and is return ng to his socialist ideas. He has given a few concrete suggestions and I would as . the Government to consider those suggestions, particularly the tax on employment. He has also given an assurance that al progressive measures will be supported by them. This indicates that the Alliance is no more there and they are breading off from the Alliance and trying to I e in line with the progressive

ideas of the country. I am happy that this change has come so soon. He has also admitted that their slogan of "Indira Hatao" has failed and it was a wrong one, and that the "Garibi Hatao" programme created hope in the people and on that, the people voted en masse for the Congress. One thing I must tell him, it was not a slogan, it was a And all the details of the programme. programme cannot be expected to be contained in the President's Address. President has already mentioned that theirs is a massive mandate for a peaceful change that must swiftly and visibly alter the picture of poverty and alienation in our land. My friend, Mr. Banka Behary Das, said that, there is not a word of socialism in the whole Address. Yes, but the word "Socialism" need not necessarily be used. What we want to do or bring about is socialism. 1 would draw his attention to para 4 where the President says—

"My Government have been returned to office on the clear pledge that the central objective of our policy must be the abolition of poverty. To achieve this, my Government are firmly committed to implementing the economic and social transformation outlined in the manifesto which has received such overwhelming support of the electorate."

Therefore, if the word "Socialism" has not been used in the Address, it does not matter. He has actually mentioned about the social transformation outlined in the manifesto and that they .are committed to implementing it ..

SHRI BANK A BEHARY DAS: Can you tell me what the transformation is that has been mentioned in the President's Address?

SHRI P. C. MITRA: It is only an outline. The President has rightly observed that the people have given a clear indication as to what they want. They have reposed complete confidence in the leadership of our Prime Minister, Shrimati Indira Gandhi, who has clearly spelt out before the people what programmes she wants to follow.

fShri P.C. Mitra]

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What is tlie inuin programme before the country? That disparities in income and wealth will be reduced to the minimum, that the people will be provided Withtheif minimum needs. And, as the Leader of the Opposition has just now said, only by passing a resolution you cannot abolish poverty. You have to work hard. The people and the Government will have to work hard for achieving that end. ..

SHRI MAHA.VIR TYAGI: Is there any precise programme for which we have to work hard because poverty cannot be eliminated by passing an Act7 Suppose we pass an Act, Antipoverty Act, will poverty

SHRf P. C. MITRA: No, it will not. But the Finance Minister has indicated that in the Budget that will follow, some indications will be there. Now actually the President's Address was delivered hardly ten days after tho announcement of the results of the election and, therefore, one should not expect that everything would be contained in that Address. Incidentally, I cannot refrain from referring to. ..

श्रीमान सिंह वर्मा (उत्तर प्रदेश): गरीवी को दूर करने के लिए कितना समय चाहिए, इस को जरा बता सकेंगे। पांच साल, दस साल, कितना समय लगेगा ?

श्री प्रतुल चन्द्र मित्रः समय लगेगा इसीलिए हमने नहीं कहा है कि यह एक वर्ष में या दो वर्ष में खत्म हो जाएगी। इस में समय लगेगा यह सभी को मालम है ग्रौर इसलिए नहीं कहा गया है कि हम इस को एक वर्षमें खत्म कर देंगे।

Incidentally, I cannot refrain from referring to the happenings just in the neighbouring country where similar elections were held in December, 1970. The people en masse voted for certain programmes one o(which was complete autonomy for East Bengal which they have now named

as Bangla D.;h. After the elections President Yahya Khan said that the aspirations of the electorate, the expectations of the electorate, would be fulfilled. President Yahya Khan actually said that Sheikh Mujibur Rahman will be the Prime Minister of Pakistan. But what has he done now? But what was the outcome? Mr. Yahya Khan somehow continued his talks with Mr. Mujibur Rehman only to deceive the people of East Bengal and now he is ruthlessly suppressing them with military force.

President's Address

We passed a resolution yesterday and that has been well received by everybody. In the resolution we said that we extend out full support and sympathy for the people of East Bengal in their struggle for independence from the colonial West Pakistan government. But that is not enough. We must recognise the government of Bangla D:sh. They have declared their independence. Even Mr. Yahya Khan said in his broadcast that for 21 days Mr. Mujibur Rehman's government was continuing in Bangla Desh. They have their own flag. The Pakistani flag was lowered and dishonoured and Bangla Desh flag was unfurled. That was done in his presence. Bangla Desh actually became Later on, Mr. Yahya Khan independent. went away and ordered his army to suppress the people of Bangla Desh with brute force. When we passed a resolution of sympathy and support to Bangla Desh, every kind of material support should also be sent to them. 1 endorse the view of Shri Banka Behary Das that we should recognise the Government of Bangla Desh and see that voluntary forces go from here to help those poeple. We have already seen that many other countries sending volunteers during the Spanish Civil War.

The President was pleased to observe that fot higher production, some procedure should be evolved in consultation with trade union leaders so that there will be belter industrial relations and the workers may feel that the respective industries are their own. But the altitude that is evident in the managements of the public sector

President's Address

or the Centre set up an inquiry committee or commission to inquire into the matter.

undertakings t wards workers is not ideal. We find tl it they have no sympathy for th b workers. There is thus no difference between the attitude of managements of pi Dlic sector undertakings and private gecto companies. I will quote an incident in the Heavy Engineering Corporation at I ineni. There was a notice foF strike by 700 diploma holders and junior engine< fs. It was to start on the 15th January The then Minister of State of Heav Engineering and Steel, Shri Mohd. Qurc hi had gone there. He tried for some s;ttf ment and asked me to intervene in the matter. The management agreed to ta k with me. The workers wanted the management to withdraw the suspension or less and charge-sheets. The management igreed to withdraw the suspension order;, but not the charge-sheets. The different between the two parties was only ver minor and on this small issue the strike continued for about 40 days. Ultimately, before the arrival of the Prime Mi lister at Ranchi, the management accepted that.

Moth of Thanks on

The strike vas withdrawn. But till midnight before t e 15th January I had been there and I r ^rsuaded the workers not to go on strike f the suspension orders were withdrawn. \nd they agreed to it. But the managem nt said that the suspension orders would I i withdrawn but the charge-sheets would remain. That indicated that they only wai ted to teach a lesson to the employees ai i they have no sympathy for them, and t lerefore, I will ask the Government first to.

MR. DEP JTY CHAIRMAN: Please conclude no\.

SHRI P.:. MITRA: Regarding the trend of price I would like to say something. Just on the ve of elections there was a spurt in pr-ic s of cloth and kerosene in Bihar. Kerosjne was selling at about Rs. 2 per litn instead of 60 paise per litre. And this cent oucd till the end of election. When I Daisad the matter with the District Magistrate, he said, "Yes, after the election I will look into the matter". In the samo wa; , the cloth prices also went on. Even the Prime Minister declared

MR. DEPUTY CHAIRMAN: Please conclude now.

any inquiry ordered by the State Government

SHRI P. C. MITRA: Some profiteers actually made profits and they enjoyed these profits. Sir, the distributors of kerosene should be made responsible for maintenance of its prices. These things can be controlled

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI P. C. MITRA: It is only after people sutler much the authorities try to rectify the maladies.

Thank you.

SHRI A. K. A. ABDULSAMAD (Tamil-Nadu.): Mr. Deputy Chairman, Sir, I am glad to note that this year's President's address was with a clear objective—the objective of abolition of poverty. Sir, it was a sad reflection on our past administration that this poverty was not eradicated even after 25 years of our Independence. Now, the common people sincerely believe that there is going to be a concerted effort to uplift the downtrodden people. This hope is amply reflected in the massive victory of the ruling party. For the first time in the history of our country, the ruling party has got not only majority of soats in the Parliament but also majority of votes from the people. The recent election is a historic one in the sense it has heralded an era of political stability and strength. Therefore, the Government must hasten to fulfil the aspirations of the people within the short space of time. They expect some quick results. They would not tolerate any more any tall-talk of Socialism. They want socialism in practice.

Sir, this election has brought forward many salient features to the forefront. For the first time after Independence, the

[Shri A.K.A. Abdulsamad.]

importance of the Muslim voters has been felt by almost every political party in the country. In more than 150 parliamentary constituencies, the Muslims are the deciding factor. Now they have voted enmasse foi a stable non-communal and secular Government with the hop; that an earnest attempt would be made to redress their real grievances. I hope this important facto* has been taken note by the Government headed by Indiraji.

The Muslims arc not asking for privileges. But what thoy want is honourable existence and equal opportunity.

They should not be treated as second-rate citizens any more. The Muslim youths should not be prevented from taking legitimate positions, simply because they happen to be Muslims. I hope and trust that this Government will give due consideration to the legitimate demands of the Muslims of the country.

Sir, I want to r-emind this party in power that it is already committed to the Muslims, through its election pledges, for the protection of minorities, rights, specially with tegard to educational institutions, both established by them and those established for them at their instance.

The Ruling Congress Election Manifesto made the following to the people:

"The Congress will strive to ensure that the minorities have full freedom to establish, manage and run educational and other institutions. The Congress, will strive to ensure the democratic functioning and protect the autonomous character of educational institutions including those established at the instance of, and for the benefit of the minorities."

In this background, Sir, 1 was surprised to see that nothing was mentioned in the President's Address about the restoration of Aligarh Muslim University on its original basis and giving due recognition to the sweet language of Urdu. I hope and

trust that necessary legislation would bi brought before the House during the ncx Session

I am happy to note that President hac condemned violence and communal tensior and reiterated the Government's determination to eliminate the politics of murdei and assault.

Sir, in this connection, special mention must be made with regard to what had happened in Moradabad and Aligarh. I accuse the fallen S. V. D. Government foi its inefficiency dealing with in situation and even its connivance with the goondas. Sir, in Moradabad, even after the polling, a reign of terror was let loose on the innocent and helpless Muslims and the police committed atrocities upon the minority community. Every Muslim Mohalla was raided by this police force, and most respected and innocent people were mercilessly beaten-up. I want that the should set up judicial Government Committee to go into all aspects of the matter. Now the S.V.D. Government had met with its own doom. Let the new Government take the question of punishing the guilty and rendering necessary help to the affected people.

Sir, I welcome the crash scheme for rural employment. It has rightly envisaged that the schemes be linked with those of raising the productivity of agriculture.

Sir, this scheme as well may be linked up with the schemes of connecting Ganges and Cauvery. I think this is the most opportune time to take up this gigantic project which would really unite the country and give employment to hundreds of thousands of people.

Sir, our President has rightly referred about the intolerable living conditions of the urban poor. It is really a pathetic sight to witness the life of not only the slum dwellers, but also the street dwellers, in the words of Goldsmith, "Their wretchedness excites horror rather than pity." In the city of Madras one tenth of the population live in the streets. 1 want to suggest

that due pri rily must be given for constructing sleeping houses in various quarters of th: cities for the benefit of street dweller

श्री मोहम्भद उस्मान (राजस्थान) :
मोहतरम डिपुटी चेयरमैन साहब, मैं इस
मोशन श्राफ थैंक्स की हरफ-व-हरफ
ताईद करता है जो सदर जम्हूरिया के
खुतवाये सदारत के लिए पेश किया गया
है। मैं तहे िल से सदर जम्हूरिया के
खुतवा सदारत का इस्तकबाल करता हूँ
जिसमें उन्होंने अपनी सरकार की तरफ
से उन तमाम बादों को पूरा करने का
यकीन दिलाया है जो हमारी जमात ने
इलेक्शन मेनीफेन्टो के जरिए हिन्दुस्तान के
करोड़ों ग्रवाम व किये थे।

मोहतरम डिपुटी चेयरमैन साहब, हालिया चुनाव के नतीजे बड़े तारीख-साज बड़े इबश्तनाक ग्रीर बड़े ग्राजमाईशी ग्रीर इम्तिहान में डालने वाले हैं। तारीखी इम लिहाज से कि चुनाव लड़ने वालों में एक तबका उन दिकयानूसी रजग्रतपसन्दों, राजा-महाराजाग्रों, पूंजी-पितयों ग्रीर मजहबी मजनूनों का मुत्तफिक ग्रीर मुत्तहिद होकर वोट हासिल करने के लिए मैदान में ग्राया था जो हिन्दुस्तान को सदियों पीछे की तरफ ले जाने वाला था। कहने को उन्होंने भी सही कहा कि वह हिन्दुस्तान की तकदीर बना देंगे, ग्रवाम को तकलीफ और दुख-दरद दूर कर देंगे।

दूसरी तरफ कांग्रेस पाटीं सेक्यूलरिजम, जम्हूरियत, समाजवाद और अहिंसा के असूलों के साथ बोट की तालिब हुई। जनता ने तहे दिल से पूरे जोरो-खरोश और एतमाद के साथ हमारी जमात का साथ दिया और उसको शानदार काम-याबी अता की, गोया कि उसने तारील के एक नए दौर, नई करवट, नए इन्कलाब

का इस्तकबाल किया, जो हिन्द्स्तान को समाजवाद की तरफ ले जाने वाला है। मैंने इस माने में हालिया चुनावों के नतीजों को तारीखसाज कहा है। यह नतायज उन लोगों के लिए बड़े इवरतनाक हैं, सवकनग्रामोज हैं ग्रौर ग्रांखें खोल देने वाले हैं, जो हिन्दुस्तान के पोलिटिकल जाइन्ट्स कहलाए जाते थे वह अपनी उमरों के इवि्तदाई ग्रीर दरमियागी हिस्सों में तुफानोतलातुम से खेलते हुए हमारे साथ साथ हमसफर थे, मगर साहिल पर पहुंचते पहुंचते वादे मुखालिफ की रौ में बह गए श्रीर डूब गए। हिन्द्स्तान के करोड़ों ग्रावाम ने यह फैसलादे दिया है कि स्राज की दुनियां में सरमायापरस्ती, फिरकापरस्ती, मजहबी जुनून ग्रीर तास्सुव ततबुद ऊंचनीच ग्रीर ग्रदम मसावात की कोई गुंजाइश नहीं। श्रकसोस वह बड़ी बड़ी सियासी तोपें जो इन असुलों की मुहाफिजत करने वाली थीं वह गांव के बनाए हुए खोखे सावित हुई ग्रौर जनताकी ताकत के सामने बेकार हो कर रह गई।

मोहतरम डिपुटी चेयरमेन साहब,
जैसा कि मैंने अर्ज किया है, हालिया
चुनाव के नतायज बड़े आजमायशी और
इम्तिहान में डालने वाले भी हैं। जनता ने
हमें जितनी शानदार कामयाबी से नवाजा
है हमारी जिम्मेदारियां उतनी ही ज्यादा
वढ़ गई हैं। इसमें शक नहीं कि हमारी
प्राइम मिनिस्टर साहिबा मोहतरिमा
इन्दिरा गांधी ने हमारी सही कयादत
और रहनुमाई की है और हिन्दुस्तान के
करोड़ों इनसानों की परेशानी और दुख
दर्द को समझा है। उन्होंने शिद्दत से
यह महसूस किया है कि एक तरफ चन्द
लोग हिन्दुस्तान की तमाम दौलत समेट
हए जिन्दगी की तमाम खुश्यों, राहतों,

[श्री मोहम्मद उत्मान]

एशोग्राराम श्रोर धाशाइस के ठेकदार, जागीरदार और वारिस बने हए हैं और दूसरी तरफ करोड़ों गरीब, मजदूर, किसान और अवाम इफिलास और गरीबी में जिन्दगी और मीत की कशमश में मुबतिला हैं। उन्हें पेट भर खाना मययसर नहीं कहीं, सर घुसाने को जगह नहीं, तन डांपने को कपडा नहीं। आखिर यह सब किस जुमें की पादाश में, हिन्दुस्तान के नागरिक ग्रीर इनसान होने के नाते उनके साथ यह नाइन्साफी क्यों ? जब हमारी प्राइम मिनिस्टर साहिबा ने ग्रावाम की मुश्किलात का ब्रहसास किया, उनके जरबात, एहसासात और उमंगों का खैरमकदम दिया और उनकी जरूरियातें, मईन्नत को पुरा करने का बीडा उठाया तो जनता ने दिल खोल कर अपने खलूस, एतमाद थौर एहतराम के खजाने प्राइम मिनिस्टर साहिब के कदमों पर लूटा दिए। ऐसा लगता है कि हिन्दुस्तान एक बहत बड़े इनकलावी दौर में कदम रख चुका है, ऐसा इनकलाबी दीर जिसकी रफतार तुफान धौर बांधी की मानिव है। जनता ने तुकानी रफतार और जोशोखराश से वोट दिए हैं। किसलिए ? गरीबी मिटाने के लिए, राजाओं-महाराजाओं के प्रिवी पसं और विशेषाधिकार खत्म करने के लिए, बेरोजगारी दूर करने के लिए, समाज के घिनाउने और रसते हुए नासुर पंजीपतियों को आम इनसान की सलह पर लाने के लिए, उनकी करोड़ों और अरबों रुपयों की जायदादों पर हद कायम करने के लिए, भूमि सुधार के लिए, गरीबों-मजदूरों, किसानों के लिए, शहरों ग्रीर गावों में रहने वसने, लाने पीने श्रीर खुशहाल जिल्दगी वसर करने के साधन

जुटाने के लिए, हिन्दुस्तान की तालीमी, सनाती, तिजारती, माशरती, तहजीबी, तप्रती, सफाकती और स्हानी तरक्की के लिए दुनियां में सच्चाई, ग्रहिसा और आलाइनसानी कदरों का बोलबाला करने के लिए, जिसके लिए हिन्दस्तान को हमेशा नाज रहा है और रहेगा। मुझे इन्तिहाई खुशी है कि सदर जम्हरिया ने ग्रपने खुतबे सदारत में हमारी सरकार की तरफ से उन तमाम बातों ग्रीर वादों के पूरा करने की तरफ कदम उठाने और उनकी अमली जामा पहनाने की कोशिश करने का यकीन दिलाया है। मुझे इस बात का ग्रहसास है ग्रीर बहत शिद्दत के साथ ब्रहसास है कि बादा करना ब्रासान है लेकिन उसका पूरा करना बहुत मुक्किल है ।

'गुजरो मंजिल तस्लीमो रजा मुश्किल है, वादा आसान है, वादे की बफा मुक्किल है।' ऊपर बयान किए हुए बहुत से बादे ऐसे हैं जो वयककलम, फौरी तौर पर पूरे किए जा सकते हैं और बहुत से ऐसे हैं जिनके पूरा करने में बक्त, मेहनत, परिश्रम ग्रीर लगन की जरूरत है। बेरोजगारी ग्रीर श्रवियाए खुदं नौरा की मंहगाई के मसायल हमारी फौरी नवज्जह के महताज हैं। मेरे स्थाल में ही नहीं, इस तमाम हाउस के ख्याल में ग्रीर तमाम हाउस के ख्याल में ही नहीं, हिन्द्स्तान के करोड़ों इनसानों के ख्याल में प्रिवी पर्स और विशेषाधिकारों का खात्मा, रूरल ग्रीर ग्रबंन प्रापर्टी पर हदबन्दी, फारेन बैकस का नैशनलाइजेशन श्रीर फिरकावाराना फसादात की रोक-थाम के लिए कानून बना देना या मौजुदा कानून और दस्तूर में तरमीम व तन्सीख कर इन मसायल को हल करने में सरकार को कोई दिक्कत ग्रीर रुकावट नहीं

ग्राखिर में में यह कहे वगैर नहीं रह सकता कि हमें प्रजमो हिम्मत और हौसले से काम ले कर इस इम्तेहान में कामयाब होना है। मुखालिफ हमारे लिये मुश्किलात पैदा करेंगे मगर हमें उम्मीद है कि हम श्रपनी प्राइम मिनिस्टर साहिबा की काबिलाना रहतुमाई में चले जायेंगे हंसते खेलते तुफान की मौजों में अगर आसानियां हों जिन्दगी दुश्वार हो जाये।

आखिर में मैं चन्द अल्फाज बंगला देश के सिलसिले में ग्रर्ज करूंगा। बंगला देश के लोगों ने जो अपनी आजादी की तहरीफ के लिये जदोजहद की और आइनी तौर पर एलेक्शन लड़ कर जो पब्लिक का मेन्डेट हासिल किया उसको जिस बुरी तरह से क्चला जा रहा है ग्रीर निहत्थे लोगों पर जिस तरह से बर्बरता और जालिमाना ग्रन्दाज से पाकिस्तान की गर्वनमेंट जुल्म कर रही है वह किसी तरह से काबिले बदारत नहीं।

पाकिस्तान की गर्वनमेंट मजहबी बुनियाद पर कायम है और उनको दावा है कि वे इस्लाम के अलमवरदार हैं। वे एक इस्लामी हकुमत का दावा करते हैं। में यकीन से कड सकता हं कि इस्लाम ने कभी इस किस्म के मजालिम, इस किस्म की बर्बरियत की इजाजत नहीं दी। इस्लाम असल में दूनियां में पीस और सलामती चाहा है। इस्लाम दनियां में अमन चाहता है। लेकिन पाकिस्तान की गर्वनमेंट ने अपने मीजूदा अमल से यह साबित किया कि उनका इस्लाम से कोई ताल्युक नहीं है। उनकी हुकुमत जबर और मजालिम पर उतरीं हुई है। मैं समझता है कि हमारी वर्बनमेंट ने जो बंगला देश के लोगों के लिए हमददीं का रिजोल्यशन पास किया और जिन खयालात का इजहार किया वे अपनी जगह पर मुनासिब है, लेकिन महज जबानी हमदर्दीसे कुछ नहीं होता जब तक कि हम कोई अमली कदम उनके लिये नहीं उठायेंगे। हम अपनी जवानी बातों से किसी के सामने अपने आप को सही तौर पर उनका हमदर्द साबित नहीं कर सकेंगे। हिन्द्स्तान के स्रावाम की हमददियां जो बंगला देश के लोगों के लिये हैं उनका साथ देते हुए हमारी गर्वनमेंट को कोई ऐसा अमली कदम उठाना चाहिये कि वह पाकिस्तान की मिलिटी के मजालिम से बच सके और उनकी भ्राजादी का हक तसलीम किया जाए।

SHRJ DW1JENDRALAL SEN GUPTA: Mr. Deputy Chair-man, Sir, I would have been glad if I could join the Motion of Thanks without regrets but my regret is that the Address makes no reference to the heroic struggle of the people of Bangla Desh (East Bengal) for securing human rights and against despotic military rule. My regret is that the Address makes no Deference to the urgency of granting unemployment allowance or subsidy to the unemployed. My regret is that the Address makes no reference to the need lor recasting the Fourth Five Year Plan to arrest the rise in prices of essential commodities of life and curb monopoly. I shall deal with the last two items of my amendments if time permits. Now it is admitted on all sides that unemployment and the spiralling rise in prices are the two manacing itmes in our socal life.

Now it is said that unemployment will be solved. It is a promise. It is there in the Constitution also. But what has been done? Till that is done, the test lies in the fact that the Government assures about subsistence allowance for the unemployed.

About rise in prices, thanks to Dr. Ram Manohar Lohia, it was he who started a movement for holding the price line, but the price line has not been held. The price line has gone up higher and higher. What are we going to do? We do not know that. Nobody has spoken

[Shii Dwijendra Lai Sen Gupta]

anything about that. Anyway that is not the point for which I would like to waste my time

Mr. Deputy Chairman, my friends have confused the resolution of yesterday with the speech of the President. My amendments are all in regard to the speech of the President. Paragraphs 20 to 22 of the President's speech deal with the country's foreign affairs. Paragraph 21 says:

"The situation in Indo-China has deteriorated further. Ever widening areas are engulfed in war embracing Cambodia and Laos."

Why on the 23r.d of March this Speech did not mention anything about East Bengal, which it should have? I shall not make any regret for that because, though late, the Prime Minister moved the resolution yesterday and the House accepted that. But what about that ? I find paragraph 5 of the resolution of yesterday says:

"Bearing in mind the permanent interest which India has in peace, and committed as we are to uphold and defend human rights", etc.

Where was this sense of human rights till yesterday? I come from East Bengal. I have sympathy with my neighbouring State and I have greater sympathy because the question of human rights is involved here, because it is a war of the people against the despotic military rule. Therefore, democratic rights are involved here.

I shall now give this House certain figures which are alarming. Now 56 per cent of the total population of Pakistan is from East Bengal, but from Quaide-Azam Jinnah to the rest what they say? Urdu should be the language of the Government, or in other words the language of 44 per ant shall be the language for the 100 per cent. You know that 0;i 21st February, 1956, the people of Fast Bengal had to give their blood in defence of their language and they made their movement for Bengali

being the national language and that day is observed as 'Bengalee Language Day', 'Martyrs'Day'.

Mr. Deputy Chairman, I am giving this House certain figures to show why the people of East Bengal rose in revolt, why Mujibor Rahman has declared an independent East Bengal. There are the figures. Revenue expenditure for East Bengal is Rs. 1500 crores, whereas revenue expenditure for West Pakistan is Rs. 5000 crores. Development expenditure for East Bengal is Rs. 3000 crores; for West Pakistan it is Rs. 6000 crores. In regard to foreign aid only 20 per cent is given to East Bengal and 80 per cent goes to West Pakistan. As regards imports of foreign goods only 25 per cent comes to East Bengal and 75 per cent goes to West Pakistan. As regards Central Services 15 per cent is from East Bengal and 85 per cent is from West Pakistan. As regards Armed Forces only 10 per cent is from East Bengal and 90 per cent is from West Pakistan. This is about the dominating position of West Pakistan.

Willi regard to commodities, rice is sold in East Bengal at Rs. 50 per maund, whereas it is sold at Rs. 25 per maund in West Pakistan. Mustard oil, it is Rs. 5 per seer in East Bengal and Rs. 2.5 in West Pakistan, Gold, which is an international commodity, is Rs. 170 per tola in East Bengal and Rs. 130 in West Pakistan.

Now, this is the position. Can anybody, far less the militant and revolutionary Bengalees, tolerate it?

As against this, there was a demand for the restoration of the democratic constitution. There was voting for the National Assembly; 160 was the strength of the Awami League led by Sheikh Mujibiir Rahman as against the total of 300. There was the promise of a new National Assembly. But it was deferred without consulting Sheikh Mujibur Rahman, the leader of the main party. Now what do you see? There was a clandestine conspiracy, I should say. 1 am reading from newspaper cuttings. This is the news which appeared on 17-3-1971;

"Awami Le igue Chief, Sheikh Mujibur Rahman, has asked the people of Bangla Desh to obey the directives of his compan on 'if you do not find me in your midst during the movement for t\n reilisation >f the people's rights'."

Mr. Rahman nade this indirect reference to a horril ie threat to his life in a recent public meting, according to the Pakistan Press International. Why has he said that? He ays it on the 16th March. On that same < ay. talks between Gen. Yahya Khan and Sheikh Mujibur Rahman began. And he icented that there might be foul play. He is the leader of 7.5 crores of Bengalees there. Gen. Yahya Khan took time made ah his military preparations, and he declared war. You know that Gen. Tikka Khai\ was the Governordesignate in East Pakistan. But even the High Court Judg did not agree to swear him for Govern, rship and cooks refused to cook for him From the High Court Judge down to he common man, evety-body was behind Sheikh Mujibur Rahman.

I will give yo i some statistics of as regards military i trength. Sheikh Mujibur Rahman's freed im fighters have with them the Eastern Provincial. Rifle consisting of 18,000 men the Eastern Bengal Rifle consisting only of 6000 men; nd the police with 30,000 men, ai against Gen. Yahya's Khan's strength >r Army of 70,000, tanks 16 and with p ines innumerable. What is our task? Oi ' task is not to wait but to immediately declare on democratic principle that e recognise the Bangla Desh Governme it led by Sheikh Mujibur Rahman as an i idependent country in the comity of natioi |. That is a new nation born, that is a tew independent country born, and Ir lia, consistent with its, tradition, should recognise it.

Now, Mr. Deputy Chairman, you will find the horror there. More than three lakhs of men have been killed by them: 1 should say, t-ey have been butchered. It is a case of genocide. I read from a newspaper of 31st March, datelined Agar-tala"Sheikh Kamal, the eldest son of Sheikh Mujibur Rahman, was crushed to death in Dacca under a tank on March 26, a top Awami League leader told a UNI correspondent on the Indo-Pakistan border.

"Sheikh Kamal, a post-graduate student of Dacca University, was sleeping in his house at Dhanmandi when a tank attack was made."

The same paper says

"Fates of girl students unkown.

"All the resident girl students of Dacca University are missing, revolutionary sources from across the border reported today.

"They said the male students were with the Bangla Desh freedom fighting forces but the girls living in the hostels were not traceable.

-Their fate is unknown to the Government of Free Bengal, they said."

Then I find this news item in another paper that 50 scholars were shot dead.

Now, Mr. Deputy Chairman, is there any time for us to brook or to pause over the matter? Should we only pass a Resolution, an innocuous Resolution, as we passed yesterday? We have expressed our-sentiments there. But is it time for expressing sentiment? It is time for action. If we mean business, if we want to live in peace, it is our bounden duty to take up the cause of the East Bengal people as our own.

If there is unrest and military oppression by these West Pakistan people, then there would be exodus. Our economy will suffer badly. Apart from that, out of the 7.5 crorcsof people in East Bengal, one crore are minorities about whom we are pledge bound. Forget everything else.

Sir, our Ambassador, Mr. Samar Sen, has talked with the U.S. Government. We have talked to the Russian G overnment. By all means do it. But should we not do something more? Is it time for negotiations

[Sini Dwijendra Lai Sen Gupta]

only? How long would these people stand this type of oppression? So, Mr. Deputy Chairman, through you I appeal to the Government of India to take a realistic attitude and go ahead without communication, moral or otherwise. Our- cause is great. Whatever we have promised we should do. There should he no double dealing, no double standards.

्रश्रोमती प्रतिभा सिंह (बिहार): उप-सभापति महोदय, राष्ट्रपति के अभि-भाषरा पर धन्यवाद के प्रस्ताव का समर्थन करते हुए कुछ बातों की तरफ में सरकार का घ्यान ग्राकियत करना चाहती है। राष्ट्रपति जी ने अपने भाषण में पहली बात जिस पर जोर दिया है वह कृषि उत्पादन के संबंध में है। उन्होंने कहा है कि भूमि सुधार के संबंध में कुछ योजनाएं लेंगे, जिसमें सबसे पहली, सीलिंग ग्रर्थात जोत की ग्रधिकतम सीमा कम करने की बात, उन्होंने रखी है। जब ग्राप सीलिंग की बात उठाते हैं, तो कुछ राज्यों में विशेष परिस्थिति है जिसको बिना सुधारे हुए सीलिंग के कोई मानी नहीं होते हैं। खास करके, बिहार के संबंध में मैं स्नापका ध्यान स्नाकषित करना चाहती हं कि जब भ्राप सीमा की पाबंदी लाते हैं तो उसके साथ साथ आपको कांसालिडेशन स्माफ होत्डिंग्ज की बात भी उठानी पे गी। बिना कांसालिडेशन ग्राफ होल्डिंग्ज के जोत की सीमा कम करने के द्वारा भूमि सुधार की जो बात आप करना चाहते हैं, ग्रौर उसके द्वाराओ ग्रन्न का उत्पादन बढाना चाहते हैं वह सम्भव नहीं हो सकता है क्योंकि गहन खेती की प्रक्रिया फैली हई जगहों की जमीन पर कर्यान्वित होना कठिन है। भूमि सुघार के सिलसिले में ग्रगर आप 15 बीघा जमीन या 10 बीघा जमीन सीलिंग उतारें-25 वीधा लें, 30 बीधा लें--- अगर वह पांच, सात गांवों में अलग

अलग है तो किसान किस तरह से वहां काम कर सकता है। उसको अगर सरकारी कर्ज मिलता है, वह नल-कूप वहां लगाना चाहता है तो उसके लिए यह बात सम्भव नहीं है। इसलिए जब भी सरकार कोई कार्य करना चाहती है कानून के द्वारा तो उसमें उसकी प्रक्रिया करने का समय उस कानून के लागू होने पर उसके फल (Result) से सम्बन्धित, वाकी भी जितनी डीटेल्स हैं, उन सबके विषय में सरकार का घ्यान इस तरफ जाना चाहिए।

एक दूसरी चीज भी है. जिसके संबंध में दो तीन सवाल पैदा होते हैं। श्राप जब सिलिंग करते हैं, तो जो बड़े किसान हैं, उनकी जो अधिक जमीन है, वह आपको प्राप्त होती है। तो स्नाप उस प्राप्त जमीन के बंटवारे का क्या सिलसिला करते हैं क्योंकि हम लोगों ने तजुर्वे से देखा है कि भदान में जो जमीन सरकार के पास आई उसके बांट में इसलिए सरकार को सफलता प्राप्त नहीं हो सकी, क्योंकि एक तो भूदान में जिन लोगों ने भी जमीन दी, सरकार ने इस तरफ कोई ध्यान ही नहीं दिया कि वह जमीन सडक की थी, कंग्रों की थी, तालाब की थी, सुखी पड़ी हुई जमीन थी या बिलकुल बेकार की जमीन थी और कागजों में वह जमीन लाखों एकड की थी उसलिए उसके बंटवारे का कोई हिसाब किताब ग्राज तक नहीं हो सका। और जितना खर्चा भूदान के कामों में हम्रातो उस सिलसिले में गरीब हरिजनों को और गरीब पिछडी जातियों के किसानों को जो कुछ मदद मिल सकती थी वह नहीं मिल सकी।

उपसभापति महोदय, इस बात को मैंने देखा तो मैंने सोचा कि आपके द्वारा सरकार के सामने इस बात को लाऊं और जो लोग भी इन चीजों को पूरी तरह से कार्यान्वित करने का भार ले रहे हैं उनके सामने यह बात आनी चाहिए कि जो जमीन हमारे पाल आयेगी उसके बंटवारे का क्या तरीका होगा ताकि जिन लोगों को जरूरत है, जिनके लिए कानून ला रहे हैं उनको लाभ पहुंच सके।

तीसरी बात में सीलिंग के साथ लघु सिचाई योजना के संबंध में कहना चाहती हूं। लघु सिचाई की योजनाएं जब तक गांवों में उपलब्ध नहीं होंगी तब तक समस्या का समाधान नहीं हो सकता है। अभी तक सरकार ने जो कुछ भी किया है, बड़ी नदी धाटी योजनाएं ले रही हैं, लेकिन लघु सिचाई की जितनी योजनाओं को सरकार को लेना चाहिये, जो कुछ कार्य करना चाहिये था, वह नहीं हो सका है।

यह सही है कि हमारे हिसाब किताब में तो नलकुपों की संख्या बहुत आती है जो हमने गांवों में दिये हैं। ग्रगर ग्रसलियत यह है कि इतने अधिक नलकुप नहीं लगे हैं जिसके द्वारा सरकार गांव में किसानों की जमीन की पैदाबार बहाने में मदद पहुंचासके। जो भी गांवों में नलकृप लगे हए है उनकी मरण्यत का कोई प्रबन्ध नहीं है, तो ये सब होटी मोटी बातें हैं और जब हम किसान वो खेत की जोत सीमा निर्धारित करने की बात करते हैं, तो इन सब चीजों की ग्रोर ध्यान देना ग्रावश्यक है क्योंकि जब तक जमीन के अन्दर के पानीका प्रयोग दरा नहीं होगा तब तक हम ग्रन्न का उत्पादन लक्ष्य के ग्रनुसार नहीं बढ़ा पावेंगे। फर्टीलाइजर का पूरा प्रयोग तभी है जब पानी प्राप्त है।

तीसरी बात मैं यह निवेदन करना चाहती हूं कि जो नलकूपों का प्रबंधक

संगठन है उसके लिए किसान की गांव के सव डिबीजन से लेकर जिलातक में दौडते दौड़ते 6 महीने लग जाते हैं । हमारे नलकुपों को लगाने के लिए जो तरीका है, ऋगा मांगने का जो विधान है, इसके लिए ग्रीजार मशीनरी उपलब्ध करने की जब किसान चेप्टा करता है तो उसको सब-डिबीजन से लेकर जिले तक दौडते दौडते वर्षं ग्रौर महीने लग जाते हैं। मेरे कहने का मतलब यह है कि राष्ट्रपति जी ने अपने अभिभाषण में एक जगह यह बात कही है कि हमारी तीन चार योजनाएं हुई हैं और जितनी वह सफल होनी चाहिए थीं उतनी सफल नहीं हुई हैं क्योंकि हमारे प्लानिंग कमीशन में जो लोग हैं वे दिल्ली में बैठकर उसका प्लानिंग करते हैं। वे लोग खुबसूरत ग्रीर मनपसन्द योजनाएं कागजों में करते हैं। शहर में बैठकर योजना बनाते समय हम ध्यान उनके कार्यान्वयन की सम्भावनाओं पर नहीं देते हैं। शहर के जो लोग हैं वे गांव के किसानों की मजबरियों को नहीं समक पाते हैं। ग्रीर इसीलिए उपसभापति जी. मेराकहना है कि सरकार को इस बात की ब्रोर ब्यान देना चाहिए। सारी चीजें जो हम शहर में बैठकर केन्द्रीभूत करते हैं, उसको बदलें और हमारे प्लानिंग का नक्या ऐसा बनना चाहिए जिसको ठोस जमीन पर उतार सकें और उसका गांव की तरह झकाब होना चाहिए। बजाए कि यहां से नीचे जाए हमें नीचे से ऊपर लाने की जरूरत है। गांव में जो लोग है, उनकी जो जरूरतें हैं वह किस तरह से परी हों ठोस जमीन पर क्या दिक्कतें हैं, उन दिक-क्तों को कैसे दूर कर सकते हैं, इस पर सोचना होगा । यह गांवों के धनुभव पर ही सोचा जा सकता है और अभी तक हमारा जो दृष्टिकोएा है उसको बदलना होगा और नये दृष्टिकोगा से इन सब चीजों को

[श्रीमती प्रतिभा सिह]

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देखना होगा, उनमें सुधार करना होगा स्रौर तभी हम जो कुछ करनाचाहते हैं वह कर सकेंगे।

राष्ट्रपति जी ने ग्रपने ग्रभिभाषग में कहा है कि हम गावों तक बिजली पहुंचायेंगे। बात तो अच्छी है और दिख-लाई देता है कि लाखों गांवों में बिजली पहुंच गई है लेकिन अभी तक जिन गांवों में बिजली पहुंचाई गई है वहां पर ग्रस-लियत में क्या हो रहा है ? कागजों में तो लिखा गया है कि हम नलकुपों के लिए बिजली देंगे लेकिन जहां-जहां हमने गांवो में बिजली पहुंचाई है उनके संबंध में हमने कह दिया है कि वहां पर बिजली दे दी गई है लेकिन वहांपर ग्रभीतक बिजली के सम्बेतक नहीं लगे हैं। जहां बिजली पहुंच गई वहां दिन में 6 घण्टे भी बिजली नहीं मिलती है जिससे नलकुप चलायें जा सकें। जिस समय विजली की जरूरत होती है उस समय बिजली नदारद रहती है ग्रीर इस तरह से बिना बिजली के नलकुप नहीं चल सकते हैं बिजली लगाने पर इस तरह की दिक्कतें होती हैं ग्रीर विना बिजली के किसानों को दिक्कतों का सामना करना पडताहै। हम जिस समय बड़े-बड़े पावर हाउस का निर्माण करने की योजना बनाते हैं उसी समय सम्पूर्ण योजना उन गांवों श्रीर शहरों की भी बनानी चाहिए जहां विजली जायेगी। ग्रीर उसके साथ ही कार्य **ग्रारम्भ होना चाहिए** ताकि पावर हाउस जब भी तैयार हों तो उसके साथ ही गांवों ग्रीर शहरों में सभी प्रबन्ध पूर्ण हों विजली चालु करने के । इसीं तरह से राष्ट्रपति ने अपने 5 P.M. ग्रभिभाषरा में शिक्षा के विषय में कोई विशेष बात यहांपर नहीं कही

है। जो शिक्षा का कार्यक्रम है भी उसमें भ[ा] गांवों में शिक्षा के कार्यक्रम को किस तरह फैलाएंगे इस पर विशेष ध्यान नहीं दिया गया है। इस सिलसिले में मेरा कुछ श्रपना व्यक्तिगत श्रनभव है कि जो शिक्षा की श्रच्छी संस्थाएं हैं, श्रच्छी योजनाएं हैं, सेन्ट्रल स्कुल की योजना है वह सारी केन्द्रीभृत हो जाती है शहरों में। जब उसे गांवों में ले जाने की बात हम लोग उठाते हैं तो जा अफसर लोग हैं, दूसरे लोग हैं उनका यह कहना होता है कि गावों में हमें इन्टेलेक्च्रमल पौटेंशियलिटी उतनी प्राप्त नहीं है जैसी शहरों में है। उनकी यह भल है: बल्कि सही बात यह है कि धगर गांवों में हम सही रूप में शिक्षा संस्थाए खोळें, शिक्षा के ग्रन्छे इस्टीटयुशन्स बनाएं ता हमें सफलता ज्यादा मिलेगी इसलिए कि शहर में जो शिक्षा की संस्थाएं हैं, जो शिक्षक हैं ग्रीर विद्यार्थी हैं दोनों के लिए बहत सी दूसरी चीजें ऐसी हैं जो उनका ध्यान ग्राकषित करती है। इसलिए जितना शिक्षा पर ध्यान जाना चाहिए उतना शिक्षा पर ध्यान नहीं हो पाता है। इसीलिए हम देखते हैं कि पिछले समय में क्या था। शिक्षा की जितनी संस्थाएं थीं वे ब्राथमों से सम्बन्धित थीं। ग्राश्रमों से क्यों सम्बन्धित थीं । उसके पीछे ग्रवश्य कछ कारण रहा होगा। उसलिए ग्राथमों से सम्बन्धित थीं कि वहां एकान्त स्थान था, वहां विद्यार्थियों ग्रौर शिक्षकों के बीच ग्रापस में ग्रच्छी भावनाएं उत्पन्न होती थीं ग्रीर लोगएक इसरे के प्रति सहानुभृति रखते थे, शिक्षक को श्रधिक समय मिलता था कि वह ग्रपनी पस्तकों का ग्रध्ययन करे. ग्रपने विद्यार्थियों का ग्रध्ययन करे कि किस विद्यार्थी में क्या कमजोरी है ग्रीर इस तरह एक दूसरे के के समीप ग्राने की वजह से जो शिक्षा की क्वालिटी थी वह ग्राज से पहले बहत

Moth I of Thanks on

श्रच्छी थी। ग्राज शिक्षा की क्वालिटी गई है। हम कहते हैं कि विद्यार्थियों में ग्रसंतोष है। क्यों नहीं नौजवानो में ग्रसंतोष होगा? हम जो उनको शिक्षा दे रहे हैं उसको प्राप्त करने के बाद उनके पास नौकरी प्राप्त करने का स्राधार नहीं होता है, उनके पास वह शिक्षा नहीं होती है जिससे वे श्रर्थोपार्जन कर सकें, उनके पास वह शिक्षा नहीं होती है जिससे वे कोई भी राष्ट्रीय निर्माण के काम में हकीकत में हिस्सा ले मकें। हम सिर्फ यह देखते हैं कि क्वांटिटी फितनी है, नम्बर कितना हम्रा, प्लानिंग कमीशन को भी इस बात की ज्यादा जरूरत महसूस होती है कि हम यह दिखाएं कि इतने लाख स्टूडेंट एक स्टेट में पढ़ कर शिक्षित हो गए लेकिन उस शिक्षा से फायदा उतने लाख को हम्रा या नहीं यह नहीं देखते कि ग्रगर सरकारी क्लैरिकल नौकरी हम उनको नहीं दे सकते तो भी वे ग्रपने पांचों पर खडे हो सकें, ऐसी शिक्षार्वि है कि नहीं ? हम अपनी भी वही शिक्षा का ग्राधार रखेहए हैं जो श्रंग्रेजों के जमाने में था। अंग्रेजों ने शिक्षा की यह पद्धति इसलिए रखी थी क्योंकि उन्हें क्लर्क्स की जरूरत थी, उन्हें टैक्नी-शियन्स की जरूरत नहीं थी, डाक्टर्स की जरूरत नहीं थी क्योंकि वे ये ग्रपने देश से ले ग्राते थे, इंजीनियमं की जरूरत नहीं थी बयों कि इंजीनियर्स वे ग्रपने देश से ले द्याते थे किन्तु प्राज हमें ग्रधिक टेक्नीशियन्स की जरूरत है ग्रापनी फैक्ट्रीज को चलाने के लिए, ग्राचिक इंजीनियमं की जरूरत है ग्रपनी सड़कों को, ग्रपने डैमों को, हर चीज को बनाने के लिए। ग्राज हमें ग्रधिक डाक्टर्स की जम्रत है (Time bell rings) ग्राज मैं पहले पहल बोल रही हं, ग्रापकी बड़ी कृपा होगी, मुझे दस मिनट समय ग्रीर दिया जाये। उपसभापति महोदय,

इसलिए मैं भ्रापके द्वारा यह कहना चाहती थी कि हमारी शिक्षा की पद्धति में नया सधार, नया दिष्टकोरा स्रौर नई व्यवस्था लाने की जरूरत है ताकि हम अपने नीजवानों में एक नया जोश देख सकें ग्रीर नई घारा में उन्हें प्रविष्ट कर सकें। जो सभी हो रहा है, जो सिस्टम है, उससे जो चाहते हैं वह नहीं हो पाता है। उपसभापति महोदय. हमारे सुवे में — बिहार की बात मैं कहती हं--एक तरफ हमारे पास सडकें नहीं हैं, एक तरफ हमारे पास फैक्ट्रीज नहीं हैं, हमारी खानों में सब कुछ मौजूद है लेकिन हमारे पास इंडस्ट्रीज नहीं हैं। रिजर्व बैंक में देखा जाये, इंडस्ट्रियल बैंक में देखा जाये, हमारे सुबे की किसी इंडस्ट्री के लिए कोई ऋगा नहीं मिला है। कितना पैसा गुजरात को मिला है, कितना महाराष्ट्र को मिला है ग्रौर कितना बिहार को मिला है। दूसरी तरफ ढाई हजार, तीन हजार, चार हजार इंजीनियर बेकार पडे हैं। इन दोनों बातों में समता क्यों नहीं म्राती है ? क्यों प्लानिंग कमीशन, नया स्रोरिएटेशन, नया भ्राउटलुक नहीं ला पाता है ?

यह ठीक बात है कि इंदिरा गांधी की सरकार को मैसिव मैन्डेट मिला है। मैं वैसा नहीं मानती हुं जैसा कि विरोधी दल के लोग कहते हैं कि इस महान विजय के पीछे कोई गृढ रहस्य है । क्योंकि पिछले चुनाव में मैं स्वयं बहुत सी जगहों पर गयी ग्रौर मैंने बहुत से बुध्स को देखा। सही बात यह है कि इंदिरा गांधी की सरकार को बोट इसलिए मिला है क्योंकि लोगों में एक नयी ग्राशा जागृत हुई कि ये गरीबों के लिए कुछ कर सकेंगी, हमारे नौजवानों में यह ग्राक्षा जागत हुई कि ये हमारे इंजीनियर्स के लिए कुछ कर सकेंगी, हमारे डाक्टर्स के लिए कुछ कर सकेंगी श्रीर गरीबों के लिए एक नयी धारा इस देश में बहा सकेंगी

[थीमती प्रतिभा सिंह]

लोग जाग उठे हैं। तो उपसभापति महोदय, इन सब बातों को देखते हए जब तक कि हम एक नया स्रोरिएन्टेशन सपनी सारी योजनाश्रों में न करें तब तक जो कुछ भी ग्राका लोगों में बंधी है वह पूरी नहीं हो सकेगी। इसलिए ग्रापके द्वारा में सरकार से यह विनम्रतापूर्वक श्राग्रह करना चाहती हंकि जब हम योजना बनावें तो योजना किस प्रकार कार्यान्वित हो सकती है, इसके पूर्ण विवरमा में अवश्य जावें। उदाहरमा के लिए ग्रगर हमको भूमि सुधार करना है तो उसके लिए हम सारे डिटेल्स में जायें. उनको वर्क साउट करें कि किस सुबे में किस तरह का काम करने से हमारे उत्पादन की स्थिति सुधर सकेगी। हम अपनी शिक्षा की पद्धति में सुधार लायें ग्रीर ऐसे सुधार लायें कि जिससे जो हमारे नौजवान हैं, जिनके दिलों में नयी आशायें बंधी हैं, उनको काम मिलने में सुविधा हो और उनकी शिक्षा केवल क्लक बनने की ही न हो : बल्कि ग्रच्छे वैज्ञानिक, ग्रच्छे डाक्टर्स ग्रीर अच्छे इंजीनियमं बनने की हो श्रीर साथ इन इंजीनियर्स को लेकर हम सडकों धौरपलों का निर्माण कर सकें, डाक्टरों को हस्पताल अधिक बना कर उपयोग में ला सकें और वैज्ञानिकों से नये अनुसंधान करासके।

श्रन्त में यह कहना चाहती है कि यह जो प्रीवी पर्सेज का इक्ष्य है, यह भूतपूर्व राजाओं ग्रौर रियासतों की मान्यता का सवाल है यह सही बात है उपसभापति महोदय, कि क्या हमारे पास है, हम किस ग्राधार पर यह कह सकते हैं कि एक तरफ प्रिन्सेज के पास इतना धन है कि उनके जानवरों को भी जो सुख सुविधा प्राप्त है उनके कुत्ते भी जो बिस्कृट खाते हैं, उनके मुकाबले हमारे

गांव के साधारश बच्चों को अनाज भी नसीब नहीं होता है, आज भी हमारे बहत से गांव के लोग कुएं का पानी पीते हैं, उसका गंदगी से रंग हरा रहता है तो किस ग्रीचित्य पर ग्राप श्रीवी पर्सेज को रखना चाहते हैं ? किस स्मीचित्य पर साप इन सुविधाओं को उनके लिये बनाए रलना चाहते हैं कि उनको मुक्त की बिजली और पानी मिलता रहे, उनको जब चाहें विदेश ग्राने जाने की स्वतंत्रता हो। इसरी तरफ हमारे जो ग्रीदोशिक विकास के काम हैं वह हम न कर सकें, हमारी सडकें धीर हमारे स्कूल न बन सकें और हमारे गांबों में ग्रस्पताल न बन सकें, वहां विना दवा के लोग मर जायें और दूसरी तरफ हम प्रिन्सेज को मान्यता जारी रखें। हम कहने को कहते हैं कि उन्होंने बहुत त्याग किया था क्योंकि छ: सी रजवाडे उस समय बगावत भी कर सकते थे किन्तु जनता उस समय इन रजवाडों की भी कांग्रेस के साथ थी ग्रीर यदि प्रिन्सेज बगावत करते तो उनकी हालत भी चुनाव के बाद स्थाज जो प्रति-कियावादियों की हुई वही होती। सही बात यह है कि उन्होंने हवा के रुख को देखा। उन्होंने देखा कि हमारे साथ कदम से कदम मिला कर नहीं चलते हैं तो उनको दिवकतों का सामना करना पड़ेगा। यगर प्रीवी पर्सेज को खत्म करने के लिए, जैसी समय की मांग है, यदि कांस्टीटयुशन में ग्रमेंडमेंट, संविधान में संशोधन भी करना पडे तो हमें कांस्टीटयशन जरूर ग्रामेड करना चाहिए, क्योंकि समय की मांग जो होती है, समय की प्रकार जो होती है उसको यदि सरकार नहीं समझती है तो आगे बढ़ने में बड़ी कठिनाइयां होती हैं। इसलिए उपसमापति महोदय, मुझे कुछ ग्रीर भी बातें कहनी थीं, लेकिन चंकि समय कम है इसलिए मैं समाप्त करती हं

श्रौर ग्राखिर में एक बात श्रौर भी कह देना चाहती ह कि अगर सचमुच में हम नया हिन्द्स्तान बनाना चाहते हैं, तो हमें एक चीज और सुधारनी होगी। वह है ब्परोकेटिक मजीनरी जो हमारे कार्यकर्ताधीं का सिलसिला अभी तक है, जिस ढंग के उनके विचार हैं. जिस प्रकार की उनके काम करने की प्रसाली है और जिससे हर काम में रुकावटें होती हैं, उसको सुधार कर ही हमें थागे बढना है। इसके लिए भी यदि संविधान में संशोधन स्रावश्यकता हो तो करना है। स्रगर यह कार्यकर्ता समय के अनुसार अपने ढांचे को बदल सकों, तो उनको आगे बढने देना चाहिए, उनका प्रमोशन होना चाहिए ग्रौर जो लोग प्रोग्नेसिव मेजर्स में बाधा दें उनके ऊपर कुछ कार्यवाही भी होनी चाहिए, नहीं तो उनकी वजह से ही सारे प्रोग्नेसिव मेजर्स असफल रह जाते हैं। हम लोग उसके लिए कदम उडाते हैं। कानून बना देते हैं, लेकिन उसमें हम पूर्ण रूप से सफलीभत नहीं हो पाते हैं। इसलिए हमें इन बातों पर ध्यान देकर जो मैसिव मैन्डेट हम को मिला उसके अनुसार हमें अपने काम को जल्दी ग्रागे बढ़ाना है; क्योंकि यह सही बात है कि जिस तरह से हवा का रुख इन्दिरा जी के साथ है, अगर हम उस हवा के रुख को पकड़ कर तेजी से आगे न बढ सके तो इसमें कोई शक नहीं कि वह हवा का रुख बदल भी सकता है और यह हमें नहीं होने देना है।

S11RI A. I . MANI : Mr. Deputy Chairman, Sir, th President's Address to the joint session of Parliament is a disappoint ing documei :. I hope in future the Address will be written by politicians, and not by civil servant: I can show you a lot of errors. The; say here, "As part of this exercise This is the Phrase used by the bureauc ats. They say. "As part of thisexercise, Government will also identify

the specific directions in which developmental programmes could be further reinforced in a determined effort to deal with the problem of unemployment Is this the way the leaders of the people will write? This is the way in which civil servants will

(Interruption)

We all expect that some light would be thrown on the steps Government ace taking to solve the problem of un-employment in this country. According to statistics available, 39 million persons are registered in the unemployment registers of employment exchanges all over the country. And as many as 5 million come from Bengal, 4 million from U.P. and 4 million from Tamil Nadu. In these centres there is a good deal of discontent about the state of unemployment.

Sic, according to the amendment that I submitted, an unemployment allowance should be given to those who ape unemployed. There are persons who remain unemployed after taking degrees from colleges foe three or four, years and such persons are the focus of this suggestion. For this reason I suggested that an unemployment allowance should be given. It need not be always on a permanent basis. But sontu ell oi is should be made to get them employed. Sir, one of the ways in which the problem of unemployment can be tackled, is to intensify our agricultural and industrial development. We do not have statistics of the rural unemployed. According to statistics available, there are persons who are employed only for 160 days in a year. It requires effort to see that such persons arc employed for- at least 240 days in a year. And it can be done only by intensive agricultural development.

Sir, in Kerala an experiment has been made by qualified technicians to start cooperatives of their own for production of scooters. My friend here is connected with one such enterprise......

(Interruption).

The Government should try to help such cooperatives, and even in private companies of technicians which have been formed it

[Shii A.D.Mani.]

can take shares to see that these persons are employed.

Sir, I would like to say here that there has been a reference to the land reforms. There are millions of small landholders. If they are deprived of their land—we ate not talking of big estate-holders, about the princes, zamindats, etc., but about the small land holders, they will greatly suffer. They must get adequate compensation for it, and the ceiling may be practical. My friend, Shri Sheel BhadEa Yajee was a member of the Land Acquisition Committee along with me, and we came across this problem of compensation to small landholders for the sake of big projects.

I would also like to suggest that we should take energetic steps to relieve the housing shortage in this country.

Now, we always think in terms of brick and mortar and cement and concrete in regard to housing shortage. We have got to consider the state of the houses in the various villages of this country. A new type of house will have to be constructed which will enable the peasants to Cfe) on agricultural operations. It is impossible for a farmer to carry on agricultural operations in a hutment made of cement concrete and we should mobilise the help of the State Governments to have a Mash programme for the construction of houses.

Sir, the second point I would like in make is that there is a reference to the massive mandate of the people that the Government has secured in the elections. There is no doubt whatever that the people have shown that they want stability in the Central Government and they have given llieir overwhelming confidence for the Government led by Mrs. Gandhi. Now, this massive mandate has also been a vindication of our democratic procedures and processes but the election has shown certain defects. The Election Commission should not become a super lord in the democratic setup. According to the Constitution there is a provision for the Election Commission being expanded. We should

also have Regional Commissions who will have intimate knowledge of the voting and polling conditions in the various States. The other day a question was asked about the ballot papers in Chandigaih. 1 believe tin11 the elections have been free and fair all over the country though there might have been irregularities in some polling stations. But in the case of Punjab, in Chandigarh a largo number of voting papers were left with the printing press. That should never be done. The procedure which is adopted by university authorities when they print question papers is that all the copies of the question papers including the wastage are taken away by the university. Nothing is left behind. Why should the El-ction Commission allow a wastage of 5 pei? cent in the printing of ballot papers and leave it with the Stationery and Printing Department in Chandigarh?

The other point is this. These elections have shown that it is very difficult for us to conduct elections in this country because the limit on expenditure has been fixed as Rs. 35,000 for a Lok Sabha constituency. Sir.you yourself, as one who has campaigned in the Vidarbha area, know how costly it has become to conduct an election in this country. According to estimates these elections have cost us anywhere betweon 15 and 20 croros of rupees. That does not matter in terms of money if so much money is spent for an experiment in democracy.

Sir, we should also take into consideration the fact that the parties in opposition are in a disadvantage compared to the party in power; I mean, the party in power always enjoys certain advantages. 1 would like to suggest for the earnest consideration of the Government that we might consider adopting the West German parallel where parties which get a certain percentage of the national vole are given free assistance by the State itself to conduct election campaigns. This has been done even in .n. There are smalll parties, there are parties which have registered a certain percentage of votes in the Lok Sabha midterm poll and, if thoy qualify within a certain percentage they should be given free assistance,

Another print is, in this election the newspapers o India.--I am very sorry to say—were ag inst the party in power and the party in ower has shown that newspaper propat mda docs not count. And it did not o unt even in a country like Great Britain Mien the Labour Party won tlu election h spite of Fleet Street and the big business barons who own the newspapers in Eng mi. But, Sir, one criticism I ruvo heard, mi 1 say this as one who has be.m ai independent journalist in this country, thai the Government had the advantage of Be All India Radio in their hands. The vll India Radio's broadcasts and news bi lletins have been generally 'air. But some imes one could pick upon one bulletin ,nd say something like this. It is for this season that the time has come now that the elections have become a part of our rational life we have to go through many other elections in the future andthedemoo fcticset-up has come to stay, in India-that *e must give the opposition parties adequ .te time both on the TV and the All India Radio to reach the villages.

This was not dona in a marked manner in the last elei ions. To that extent the scales were slr.htly titled in favour of the ruling party. Very few read the papers but millions li: en to the radio and it is for this reason thai the Cheif Election Commissioner, wha is a very valuable and loquations per on, who goes on issuing statements abo it proportional representation being not uited to India, should call a conference c the concerned parties who have secured; certain percentage of votes and evolve a | rocedure by which in the future election the AIR and the TV madia wherever it is el up will be available for propaganda o putting forward the point of veiw of the arious parties.

I have table J an amendment that there should be a ci ling on urban property but before the ceilii g is fixed, we should try to ascertain what hould be the ceiling Statewise. A man owning a house in Delhi with three bedrooms may have a property worth Rs. 4 lakhs but a. man having a house with three rooms in a place like Chindwara will have property worth Rs. 50,000 only. You

go to Jor Bagh and you will find houses worth Rs. 5 lakhs. 1 would like to say that we should have a State-wise survey of what should be an adequate ceiling on urban property.

Lastly, Mr. Banka Behary Das wanted a constitutional Reforms Commission to be appointed. 1 am in favour of it. I do not think the question of the Constitution should be open because we have not come to that stage of a consensus being arrived at on the basis of the Constitution but certanly a Reforms Commission should be appointed to consider the question of the amendment of the Constitution regarding one Fundamental Right, namely, the right to property. There should be the right to personal property. What should be the limitation to be put on the right to property we shell consider but I do not want other Fundamental Rights to be reopened because they would be sacrosanct. Mr. Hidayatullah said it is the weakest of the Fundamental Rights, it is for that reason that we should have a rethinking on this question of the right to property.

श्री शीलभद्र याजी (बिहार): मिस्टर डिपुटी चेयरमैन, राष्ट्रपति के ग्रिभभाषरा पर श्रीमती पुरवी मुखर्जी ने जो धन्यवाद का प्रस्ताव रखा है, मैं उसका अनुमोदन करता हूं। अनुमोदन करते हुए मुझे राष्ट्रपति जी से भी शिकायत है, ग्रौर ग्रपनी सरकार से भी शिकायत है, कि जब इस जुनाव में इतना भारी जनता का समर्थन मिला ग्रीर वह समर्थन इसलिए मिला कि उन्होंने कहा कि समाजवाद की स्थापना होगी, गरीबी मिटाई जाएगी, लेकिन राष्ट्रपति जी ने श्रपने श्रभिभाषरा में उसका जिक्र तक नहीं किया। अनइम्प-लाएमेन्ट दूर होगा, देहातों में बिजली जाएगी, गरीबी दूर होगी गोल-गोल शब्दों में जो हमारी सरकार बोलती आई थी. फिर गोल-गोल शब्दों में बोलना शुरु कर दिया, जीतने के बाद। जब हम बहते आए हैं, और हमारा यह मंडेन्ट

[श्री जीलमद्र याजी]

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रहा है कि हम समाजवाद की स्वापना करेंगे, तो राष्ट्रपति जी जिन्होंने बहत दिनों तक मजदरों में काम किया है, कम से कम उनको उसका निजी तजुर्वा है ब्रौर श्रीमती इन्दिरा गांधी समाजवाद के बारे में इतने भाषरण देती थीं, उनके लिए यह उचित ही था कि अपने अभि-भाषरा में इसका जिक्र करते, इस साल नहीं तो अगले वर्ष में हम अपना कांस्टी-टयूशन ध्रमेन्ड करके, उसमें परिवर्तन करके, भारतवर्ष को एक सोझलिस्ट रिपब्लिक बनाएंगे, यह घापसा होनी चाहिए। गरीबी दूर होगी बैकारी को दूर करके, बेकारी के भन्ते से नहीं। श्राखिर बेकारी का भत्ता कहा से मिलेगा? 50 करोड़ की हमारी ष्याबादी इस मर्दमशुमारी में 56 करोड़ होने वाली है, जहां कि बारह, तेरह करोड़ लोग ग्रभी बेकार है, इन्जो-नियर लोग बेकार धूमते हैं। 50 करोड़ रुपया बेकारी दूर करने के लिए रखा गया है। सरकार के पास पैसा नहीं है, न योजनाम्रों को चलाने के लिए पैसा है, न बेकारी दूर करने के लिए पैसा है ग्रीर न ही कल कारखानों को चलाने के लिए पैसा है। इसलिए में सरकार से कहना चाहता हं कि यदि वह इस देश में समाज-वाद की स्थापना करना चाहती है। तो सब से पहले उसको जितनी भी देश में कल कारसाने हैं, बागान हैं, जो बैंक छ्ट गये हैं, विदेशी बैंक हैं, विदेशी कंसर्न हैं, उन सब का समाजीकरण कर दिया जाना चाहिये और उनको एक पैसा भी मुद्यावजा नहीं दिया जाना चाहिय।

कम्पनसेशन देने की जो बात कांस्टी-ट्यूशन में आई है, वह एक गलत चीज है। हमारे श्री मिश्र साहब इस चीज की दहाई दे रहे थे, जो अपने को जर्नलिस्ट कहते हैं। वे कहते हैं कि मौलिक अधिकारों में परिवर्तन नहीं होना चाहिये। ये ग्रपने की समाज-वादी भी कहते हैं और कभी अपने को उग्न-वादी भी कहते हैं। उनका इस तरह का जो दिष्टिकोरण है, वह एक रिएक्शनरी की तरह है। (Interruptions) हमने मिशा से एक सवाल पूछा था कि मौलिक राइट. फन्डामेंन्टल राइट, जिसके मातहत पहले राजा महाराजाओं को लुटने की इजाजत थी, क्या उसकी रखा जाय । इसका उन्होंने कोई जवाब नहीं दिया । (Interruptions) यह जो हमारा कांस्टीट्यूशन है, वह चूं चूं का मुख्या है, वह न क्रान शरीफ है और न ही मनुस्पृति ही है। यह जो धपने को पत्र-कार कहते हैं, अपने को बुद्धिमान समभते हैं, वे राजा महाराजाओं तथा कैपिटलिस्ट लोगों की छिपे रूप में समर्थन करते हैं ग्रीर कहते हैं कि फन्डामेन्टल राइट्स में कोई चेन्ज नहीं होना चाहिये।

श्री ए० डो० मिण: मैंने कहा था कि फन्डामेन्टल राइट दु प्रापर्टी को चेन्ज नहीं करना चाहिये। दूसरे फन्डामेन्टल राइट्स की मैं पाक मानता हूं। I do not want Fundamental Rights to be changed.

श्री श्रीलभद्र याजी: उपसभापति
महोदय, मैंने कई बार श्रीर प्रधान मंत्री जी
ने भी कई बार कहा है कि फन्डामेन्टल
राइट्स में जो संशेचन होगा, जो तरमीम
होगी वह केवल फन्डामेन्टल राइट्स टु
प्रापर्टी जो है उसको हम लिमिटेड प्रापर्टी
करने जा रहे हैं; क्योंकि राजा महाराजाश्रों
के पास जो 50 हजार एकड़ जमीन है,
कुत्तों के नाम से 400 एकड़ जमीन है उसको
हम लिमिटेड कर देना चाहते हैं।

श्री ए० डी० मणि : मैं मानता हूँ।

श्री शील मह याजी: इसलिए मैं अपनी सरकार से बार-बार शिकायत करता हूं इस सदन में श्रीर बाहर भी क्योंकि हमारी सरकार की यह बादत पड़ गई है, एक पुरानी बादत जिसमें सब गन्दे लोग मिल गये थे।

एक माननीय सदस्य : अव तो वही पुराने लोग किर से आ रहे हैं।

श्री शीलमद्र याजी : हमारे साथ जो पुराने लोग थे. गन्दे लोग थे, उन्हें निकाल दिया गया है और उन्हीं की वजह से इस काम में रुवाबट पड़ रही थी। हमारी सरकार तो कछए की गति से चलती है, टोस्टाइज की गति से चलती है। हम राष्ट्रपति जी के अभिभाषरा में कोई मौलिक परिवर्तन की बाल नहीं पाते हैं। सरकार को इस बात को समभना चाहिये कि उसे किस तरह की मानिय विक्ट्री हुई है, समाजवाद की जीत हुई है, इसलिए में सरकार से यह निवेदन करना चाहता हं कि यदि वह सचमुच में इस देश में समाजवाद की स्थापना करना चाहती है, गरीबी की दूर करना चाहर्ती है तो उसको जल्दी निश्चय करना चाहियं और भारत को सावरेन सोशलिष्ट िपब्लिक डिक्लेयर कर देना चाहिये तथा कांस्टीट्यूशन में जल्द से जल्द तरमीम होना चाहिये। जितने भी प्राइवेट सेवटर में चीर्ज हैं, चाहे कल कारखाने हों। बागान हों, जिलनी भी इन्डस्ट्रीज हों, बैक्स हों, जो छट गये हैं, इन सबका जल्द से जल्द राष्ट्रीयकरण होना चाहिये। इस तरह से हमारे पास इतना पैसा हो आयेगा, जिसमें हमें न अमेरिका से, न कैनेडा से भ्रोर न रूस से ही पैसे मांगने की जरूरत पड़ेगी। 75 परिवारों के पास जितना हिन्द्स्तान का ज्यादा पैसा है वह ले लेना चाहिये। लेकिन में इस बात को बार-बार कहता हूं, मगर यह सरकार सुनती नहीं है।

में फिर दोहराता हूं कि एक पैसा उनको मुद्रावजा न दें। बैसा करें जैसा लेनिन ने किया कि सारे के सारे जितने पूजीपति हैं, उन्हें कल-कारखानों में लगा कर दस हजार रुपया, जो गवर्नर्स की मिलता है, महीने दिया, टाटा, बिड्ला को दस-दस हजार दिया जाय, उनको तजुर्बा है, आई० सी० एस०, आई० ए० एस० जिन्हें इंडस्ट्री चलाने का ज्ञान नहीं उनको इंडस्ट्री में लगाते है, तभी घाटे पर घाटा ग्राता है और जन-संधियों और स्वतंत्र पार्टी के लोगों को मौका मिलता है यह कहने का कि घाटे पर घाटा ग्रा रहा है। इसलिए मुग्रावजा एक पैसा नहीं देना चाहिए । ग्रगर हम राष्ट्रीय-करण करते हैं तो हमारे पास इतनी पूंजी हो जायगी कि नए करखाने खोले जा सकेंगे, वेकारी कम की जा सकेगी। 50 करोड़ रुपए बया है, हम हजारों करोड़ रुपए जो ग्रनएम्प्लायड लोग हैं उनको मासिक दें जब तक नौकरी उनको नहीं देते।

ग्रभी राष्ट्रपति जी ने कई बातें कहीं, परन्तु मनीपुर, मेघालय, त्रिपुरा को राज्य का दर्जा दिया जायेगा, बिल ग्राएगा नहीं कहा। यह क्यों ? 1972 में इलेक्शन है, सरकार से हमारी गुजारिश है कि सिर्फ मनीपुर, मेघालय और त्रिपुरा के लिए ही नहीं बल्कि सरकार को कुछ श्रीर ठोस कदम इस सम्बन्ध में उठाना चाहिए। मिजो में सशस्त्र श्रान्दोलन चल रहा है। पाकिस्तानी लोग उन्हें ट्रेन्ड करते हैं, वे भी स्टेट मांगते हैं। छाटी-छोटी स्टेट नहीं बन सकती है, चाहे इसे मनीपुर में मिलाइए या कछार को त्रिपुरा में या त्रिपुरा की श्रासाम में मिलाइए, बाइलिनुश्रल स्टेट कीजिए, लेकिन यह छोटी-छाटी स्टेट दो लाख, तीन लाख की श्राबादी

[श्री शीलभद्र याजी]

को सम्भव नहीं है। डिपुटी चेयरमँन साहब ने एक बार फरमाया था और सही फरमाया था कि इतने लाख की आबादी पर स्टेट नहीं बन सकती है। लेकिन जब भाषा के आधार पर हमने प्रान्तों का निर्माण किया है और मनीपुर, त्रिपुरा को भाषा के आधार पर जब स्टेट घोषित कर दिया तो जल्द से जल्द विधेयक अगले बजट सेजन में अवश्य आना चाहिए ताकि लोगों को जो वे चाहते हैं मिले। उसके साथ-साथ जनता की आबाज को मानना चाहिए, हम चार बार बोल चुके हैं, गोआ, दमन और दीव के लेगों ने अपनी असेम्बली में प्रस्ताव पास किया है कि उनको स्टेटहुड दिया जाये, उनको भी देना चाहिए।

इसी के साथ-साथ जो कदम हम उठाएं वह तेजी से उठे, जो रफ्तार ग्रभी है, उससे समाजवाद की स्थापना नहीं हो सकती। इसलिए हम सरकार से शिकायत करते हैं ग्रीर राष्ट्रपति जीको भीकहते हैं. राष्ट्रपति हैड ग्राफ दि स्टेट हैं, उनकी बहुत अधिकार हैं, वे अपने प्रधान मंत्री को कहें कि अगर उनकी सरकार तेज नहीं चलती है तो उसे अपनी रफतार को तीव करना चाहिए। ग्रगर रफ्तार में तीव्रता नहीं बाती तो हमारे लिए खतरा है। जो निर्देश श्रापको जनता से मिला है, इतना भारी निर्देश मिला है---जितने लीडर लोग ग्रान्ड एलाएन्स, विशाल गठबन्धन में थे, चरमा सिंह कैबिनेट बनाते थे, सब धराशायी हो गए--उसके बाद भी हमारी बुद्धि नहीं सीबी हो रही है, यह बड़े ग्राश्चर्य की बात है।

हमारी सरकार ने यह एक शायाशी का काम किया, सब पार्टियों ने मिल-कर एक प्रस्ताव पास किया। बंगला देश में भ्रान्दोलन है। पाकिस्तान की

शिकायत है कि इन्टरिफयर करते हैं, इन्टर्नल एफेयर्स में। मैं कहना चाहता है पाकि-स्तान को भी श्रीर सारी दुनिया के लोगों को भी कि यह इन्टरिक्यरेंस नहीं है। जब जनता के नुमाइन्दे चून कर आते हैं अवसरियत उनकी होती है, उनको गद्दी पर नहीं विठा कर हिटलर मुसोलिनी वाला डंडा चलता है तो पालियामेंट में हम जरूर ग्रावाज उठाएंगे चाहे वह कहीं भी हो। यह तो हमारे वगल की बात है, थोड़े दिन हुए हमें श्रलग हुए। इलेक्शन हंग्रा. उसके बाद मुजीबुर रहमान का प्रधान मंत्री बनना था, भूट्टो कहता है हम प्रधान मंत्री बनेंगे। एक देश में दो प्रधान मंत्री कैसे हो सकते हैं। वहां डेमोक्रेसी की हत्या हो रही है। सरकार ने जो कदम उठाया गोल गोल उससे बात गोल ही रह जायेगी, साढ़े 7 करोड़ में से 7 लाख लोग मारे जा चुके हैं। फिर भी पाकिस्तान रेडियो रोज बोलता है, भारत सरकार खूब मदद करती है श्रीर हम केवल मौखिक दान दे रहे हैं। मौखिक दान से काम नहीं चलेगा । यू० एन० में इस सवाल को उठाना चाहिए ग्रीर हमें उसको देनी चाहिए । रिकगनिशन चुकि जनता ने उसको चुना पाकिस्तान की जनता ने उसको चुना है. वह सही सरकार है श्रीर इसलिये उस सरकार को मान्यता प्रदान कर जो भी उनको इमदाद, आल आउट सपोर्ट जिसको हम कहते हैं, वह मिलनी चाहिये। इसी में हमारा भी कल्याए। है ग्रीर उनका भी कल्यारा है ग्रीर दूनिया में शांति भी रह सकती है। जब हम आजादी की लडाई लड़ते थे तो हम अपने आप तो लड़ते ही थे, लेकिन दुनिया की आजादी के लिये, जम्हरियत के लिये हम बराबर ग्रपनी ग्रावाज युलन्द करतेथे। अब जब मौका आ गया है, हम पावर में भी हैं, शक्ति में भी हैं

President's Address

तो हमें ग्रब भी ग्रपनी ग्रावाज बुलन्द करने में पीछे नही रहना चाहिये। आज वहां हमारे भाई कत्ल हो रहे हैं, हमारी बहनें मारी जा रही हैं और हिटलर और मसोलिनी ने जो जूलम नहीं किया वह म्राज जनरल याहण खान कर रहा है। तो इसमें सिर्फ मौखिक सहान्भूति जाहिर करने से काम होने वाला नहीं है। उसकी रिकगनाइज करके हर तरफ की स्राल ग्राउट सपोर्ट उसका देनी चाहिये। यही हमारी सरकार है गुजारिश है। जय हिन्द ।

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

्थी जगदीश प्रसाद माथुर : उप-सभा-घ्यक्ष महोदय, राष्ट्रपति के अभिभाषरा में आम चुनावों के सम्बन्ध में बड़ी चर्चा की गई है। राष्ट्रपति महोदय ने यहां तक कहा है कि मेरी सरकार को बहसत मिला है। मुझे इस शब्द पर आर्पात्त है कि राष्ट्रपति जी की सरकार को बहमत मिला है। यानी राष्ट्रपति जी की सरकार ने चूनाव लहा है। चूनाव विभिन्न विभिन्न पार्टियों ने लड़ा है लेकिन मुझे इस शब्द से ऐसा लगता है कि जो बात वास्तव में थी वह राष्ट्रपति जी के मुंह से प्रकट हो गई।

श्री शीलभद्र याजी: संविधान के अनू-सार ऐसा ही होता है।

श्री जगदीश प्रसाद माथुर: ग्राप बैठिये ।

श्री शीलभद्र याजी: यही कायदा है। ग्राप सीखने की कोशिश कीजिये। ग्राप नये ग्रादमी हैं।

श्री जगदीश प्रसाद माथुर : मुझे लगता है कि जिस प्रकार से भुनाव हुए हैं ग्रीर उन चुनावों में जिस प्रकार से सत्ता का श्रीर

साधनों का दूरुपयोग हम्राहै वह स्राज एक चर्चा का विषय है, जांच का विषय है। मत-पत्रों के सम्बन्ध में सरकार ने भी कहा है कि हम जांच करवा रहे हैं। यह एक अलग विषय है। लेकिन जो मूख्य तथ्य है वह मैं श्रापके सामने कहना चाहता है। श्राज श्राप यह कहें कि दो तिहाई बहमत हमें मिला है. लेकिन जहां तक मतों का सवाल है कितने पर सेंट श्रापको बोट मिले ग्रौर कितनी सीटें ग्राप को मिलीं। जन संघ को एक करोड़ से ज्यादा वोट मिले हैं ग्रौर कांग्रेस को लगभग 6 करोड़ वोट मिले हैं। अगर इसकी तुलना की जाये तो श्रापको हम से छह गुनी ही सीटें मिलनी चाहियें। लेकिन सीटें ग्राप को बहुत ज्यादा मिली हैं। इसका कारण यह है कि जो हमारे चुनाव की ब्यवस्था है, जो हमारे चुनाव की पद्धति है वह दोषपूर्ण है। इस लिये हम को उसे बदलना चाहिये। ग्राज जनताकाक्यामत है, जनताकिस प्रकार की सरकार चाहती है, केवल एक सीट के क्राधार पर जो चुनाव की पद्धति है उसके सम्बन्ध में केवल यही कहंगा कि यह चुनाव सही माने में जनता का प्रतिनिधित्व नहीं करते हैं। इस लिये हम को चुनाव की पद्धति में परिवर्तन करना पड़ेगा। स्राज हम्रायह है कि कांग्रेस को 40 पर सेंट या 45 पर सेंट बोट मिले हैं ग्रौर सीटें उसको दे। तिहाई मिल गई हैं। यह कहना कि हम को बड़ा समर्थन मिला है, सारी जनता हमारे साथ है, ये चुनाव के जो स्रांकडे हैं, चुनाव में जो बोट पड़े हैं, उनके विश्लेषमा से स्पष्ट लगता है कि वोट के स्राधार पर पार्टियों को सीटें नहीं मिलती हैं ग्रपने देश के ग्रन्दर। इस लिए इसके ग्रन्दर परिवर्तन करने की ग्रावश्यकता है। इसके बारे में सरकार को विचार करना चाहिये कि किस प्रकार की पद्धति ग्रपनाई जाये जिस से जिस प्रकार के जनता के मत हों उसके स्राधार पर सरकार अपने देश के अन्दर बने।

[श्री जगदोश प्रसाद माथुर]

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दुसरी बात मैं यह कहना चाहुंगा कि जो 'गरीबी हटाओं' का नारा दिया जा रहा है, बह सही बात है और उस नारे पर किसी को ग्रापत्ति नहीं हो सकती है। लेकिन गरीबी इटाग्रो के सम्बन्ध में वित्त मंत्री महोदय ने जो बजट प्रस्तृत किया है क्या बह बजट इस ग्राकांका की पूर्ति करता है। 50 करोड रु० का ऋश प्रोग्राम आपने बनाया है। पिछली बार भी इसी मद के ग्रन्दर 25 करोड़ रु० ग्रापने रखे थे। लेकिन पिछली बार 25 करोड रु रखने के बाद केवल 6 करोड रु० ग्राप खर्च कर पाये। बाकी रुपये लेप्स हो गये थे। यानी गरीबी हटास्रो, लोगों को रोजगार दो, इस प्रकार के महत्वपूर्ण विषय में भी किया गया प्राव-धान अगर लैप्स हो जाता है, तो इस बारे में इस इस सरकार से क्या अपेक्षा करें। 50 करोड की राशि के बारे में बड़ी चर्चा कीं गई है। हिन्दुस्तान की ग्राबादी जैसा कि हमारे पूर्व वक्त कह रहे थे कि इस जन-गराना के बाद 56 करोड़ हो जायगी श्रीर 56 करोड लोगों में इन्कम टैक्स देने वाले कितने लोग होंगे ! बहत कम हैं। बाकी बचे लोगों के ग्रन्दर एक-एक रुपया भी बांटें तो यह 50 करोड़ हिस्से में नहीं स्नाता है। हिन्द्स्तान के जो लोग बैकार हैं, जिन की संख्या 4 या 5 करोड़ के लगभग बताई जाती है. उन पांच करोड लोगों के ग्रन्दर ग्रगर इस राशि का वितरग किया जाये तो उनको रोजगार मोहेया नहीं हो सकता।

इस लिए जो योजना हमने बनायी है, जो इस साल का बजट बनाया है, वह बोट ग्रान एकाउन्ट है, लेकिन जो सारी स्थिति है उससे सरकार की योजना तो हमारे सामने ग्रा जाती है ग्रीर उसके ग्राघार पर ग्रगर हम कहें कि हम लोगों को रोजगार दे सकेंगे, गरीबी मिटा सकेंगे तां वे होने वाले नहीं हैं और इस लिए सरकार की जो पंचवर्षीय योजनायें हैं उनमें सरकार को बदल करनी चाहिए ग्रीर सरकार को इस दिशा में विचार करना चाहिए। जो वायदे स्नापने चुनाब में किये थे चुनाब में जो घोषसायें की थीं उनको ब्राप को पूरा करना है। क्राज देश में जिस प्रकार की परिस्थिति है उसको देखते हए ग्रापको सामाजिक श्रौर ग्राथिक प्रश्नों को हल करना है। देश में जिस प्रकार ग्रराजकता बढ रही है. उन ग्रराजकतावादी तत्वो को रोकने के लिए जब प्रकृत उठाया जाता है तो सरकार की तरफ से जवाब स्राता है कि यह सोशियो इकोनामिक सवाल है, लेकिन ग्राज उसको हल करने की दष्टि से ग्राप को ग्रवमर मिला है। ग्राप दावा करते हैं कि चुनाबों में श्रापको बहमत मिला है, जनता का समर्थन आपको मिला है, उसकी एक हवा है और उस हवा में भूमते हुए ग्राप दिखाई देते हैं, लेकिन उसका क्या इलाज ग्रापने ढंढा है। स्राप जो बजट लाये हैं उसके स्रंदर ग्रापने इस रोग का कोई निदान रखा है ? मुझे ऐसा नहीं लगता कि आप इस रोग का निदान ढंढ सके हैं या इसके इलाज के लिए ग्रापने कं.ई योजना बनायीं है कि जिससे देश में बेकारी समाप्त हो सके। विशेष रूप से राजाओं के प्रीवी पर्स के बारे में हमारे कई सदस्य बेले हैं। उनका कहना है कि इन पर्सेज को समाप्त होना चाहिए । एक यह ऐसा विषय है कि जिस पर इस सदन में विचार होगा ग्रीर उस पर मतदान होगा, लेकिन एक सवाल है यह कि आज देश में आर्थिक असमानता है। गरीब ग्रीर श्रमीर के बीच एक बडी खाई है और उसको पाटने की दिष्टि से क्या केवल राजाओं के प्रीवी पर्सों को समाप्त करने से, उनका यह चार करोड रुपया लेने से जो आज देश में असमानता

विसायी देती है वह समाप्त हो जायेगी।
वेरोजगारी की आज एक समस्या है,
उसकी भावना लोग में है। श्रपने मंत्रीमंडल के जो सदस्य बैठे हैं सत्तारुढ़ दल
के श्रंदर जो लोग हैं, वह श्राज श्रवसर
यह इशारा करते हैं कि विरोधी दल में
तो राजा लोग बैठ हैं, उन में पूंजीपति
लोग बैठे हैं, लेकिन सत्तारुढ़ दल के लोग
जरा श्रपने गिरहवान में मुंह डाल कर
देखें कि उनके पास किस तरह के लोग हैं।
किस तरह के पूंजीणदी, जमींदार, राजा
श्रीर जागीरदार उनके पास हैं...

श्री श्रीलभद्र याजी: है, लेकिन उन्होंने समाजवाद को मान लिया है। वह राजाओं के साथ नहीं हैं।

श्री जगदीश प्रसाद माथुर : जिस समाज-वाद की बात पं० जबाहरलाल नेहरू किया करते थे वह समाजबाद ग्राज लागू नहीं हो सकता। ग्राप की गर्टी में भी ग्राप जैसे लोग घुसे बैठे हैं जा उस के मार्ग में रोड़ा बनेंगे। तो यह एक मूल सवाल है बेकारी का, ग्रौर ग्राथिक ग्रसमानता को समाप्त करने का जो प्रश्न है वह केवल राजाओं के प्रीवीपसँज को समाप्त करने से हल नहीं होगा। श्राप को इस्प्रकार के कदम उठाने होंगे कि कितनी ग्राम को लेवी हम निर्घारित करें ग्रीर उन में एक ग्रीर बीस याएक ब्रीर तीम या एक और दस से ज्यादा श्रंतर नहीं रहना चाहिए। इस अंतर को ग्राप तय करिये। ग्राज ३३ साल हो गये, केवल गाली देने से काम नहीं चलगा। ग्राज निर्णय करने का ग्राधकार ग्राप के पास है। ग्राप संविधान के। बदल सकते हैं । ग्राप को 2/3 बहमत मिल गया है ग्रीर इसलिए ग्राप को संविधान को बदलने में कोई दिक्कत नहीं होगी। श्राप उसके लिए कानून लाइये। लोगों के बीच यामाजिक और आर्थिक

असमानता को मिटाने के लिए कानून लाइये। उस में हम ग्राप का समर्थन करेंगे। केवल नारे के ग्राधार पर प्रीवी पर्सेज को समाप्त करने के नारे के द्याधार पर यह मसला हल होने वाला नहीं है। इस के लिए संविधान को बदलने की क्या ग्रावश्यकताथी। ग्रावश्यकतायहथीकि श्राज लंगों को रोजगार दिया जाये। राइट द्र वर्क का सिद्धांत ग्राप संविधान में स्वीकार करिये। हम उस में श्राप का साथ देंगे। लेकिन आप ऐसा विधेयक सदन में रिखये तो। उपसभापति महोदय, ग्राज इस प्रकार का कोई विधेयक लाने की सामर्थ्यं इस सरकार में नहीं है। वह जानते हैं कि ग्रगर इस प्रकार का विधेयक हम तो लायेंगेतो सरकार के ऊपर उस के साथ कुछ जिम्मेदारी भी ग्रायेगी। उस जिम्मेदारी से बचने की दृष्टि से ग्राप ऐसा विघेयक लाना नहीं चाहते । इसलिए मैंने निवेदन किया कि आज जो समस्यायें देश के सामने हैं उन में एक बेरोजगारी की समस्या है. ग्राधिक ग्रसमानता की समस्या है। ग्रगर इन के संबंध में ग्राप ने गंभीरता से विचार नहीं किया तो इस बार जो हवा आप को मिली है, और जिस को ग्राप ने भी माना है कि वह हवा थी और उसी में वह कर द्याप जीते हैं, वह हवा दूसरी तरफ भी वह सकती है। देश की जनता कांग्रेस के ही साथ नहीं है। 50 परसेंट से कम ही बोटों के आधार पर ग्राज जीत गये हैं · · ·

श्री **शीलभद्र याजी**: खट्टा नोन कौन खाता है?

nil. VICT. -CHAIRMAN fSHRI AKBAR ALI KUAN): He has a right to cxpres his opinion. It may be wrong.

SHRI SHEEL BHADRA YAJEE: What is the opinion? This is a wrong opinion.

श्री जगदीश प्रसाद माथुर: श्राप तो कुछ समभते नहीं है। बुद्धि की बात श्राप की समभ में श्राती ही नहीं है। मैंने तर्क दे कर कहा कि 1 करोड़ 12 लाख बोट हम को मिले और कांग्रेस को 6 करोड़ बोट मिले। हम को 22 सीटें मिलीं और हमारे दोस्तों को पौने चार सौ सीटें मिलीं। यह क्या है? उपसभाष्यक्ष महोदय, वह बताता है कि किस श्रनुपात में जनता श्राप के साथ है।

श्री शीलभद्र याजी: एक वोट से भी ग्रक्सरियत हो तो उसको ग्रक्सरियत समभा जायेगा। यह समिभये।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Mathur, your time is up.

श्री जगदीश प्रसाद माथुर: श्रापने घंटी नहीं बजाई, श्राप घंटी बजायेंगे तो मैं बैठ जाऊंगा। बीच में याजी जी की श्रादत है कि बार-बार फुदक पहते हैं।

उपसभाध्यक्ष (श्री अकबर अली स्वान): मैंने घंटी बजाई थी।

श्री शीलभद्र याजी : मैं उनको पालिया-मेंटरी प्रैंक्टिस समभाता है ।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Mathur, you can take a minute or two more.

श्री जगवीश प्रसाद माथुर: इसलिये, उपसभाध्यक्ष महोदय, राष्ट्रपति महोदय के अभिभाषण के सम्बन्ध में यह कहना चाहूंगा मुख्य रूप से कि हमारे चुनावों की पद्धति है उस चुनाव पद्धति को बदला जाये, हमारी पंचवर्षीय योजनायों जो हैं उन पंचवर्षीय योजनाओं के अन्दर इस प्रकार का परिवर्तन किया जाये और हमारे संविधान में इस प्रकार का परिवर्तन किया जाये जिससे कि हर बेकार आदमी को रोजगार मिले और जो

आर्थिक ग्रसमानता है वह ग्राथिक ग्रसमानता दूर हो। चूंकि ग्राप कहते हैं कि मेरा समय समाप्त हो गया है इसलिये मैं यहीं समाप्त करता हूं।

श्री क्याम लाल यादव (उत्तर प्रदेश): उपसभाष्यक्ष महोदय, राष्ट्रपति महोदय ने श्रपने श्रमिभाषमा में चुनावों के नतीजों का जिक कई मर्तबा किया है और हम यह उम्मीद करते थे कि उन नतीजों को लाने के लिये जो वायदा सत्तारूढ़ दल ने किया था उसे कार्यान्वित करने के लिये राष्ट्रपति महोदय उन नीतियों का निर्देशन करेंगे, उसकी रूप-रेखा प्रस्तृत करेंगे जिससे हम यह समभ सकते कि यह देश की गरीबी मिटाने के लिये ग्रथवा समाजवाद लाने के लिये इस दिशा में सरकार को ले जाना चाहते हैं परन्तु, मान्यवर, बहुत श्रफसोस के साथ कहना पडता है कि उन कार्यंक्रमों का कोई निर्देशन उसमें नहीं है। मैं याजी जी की राय से सहमत हं कि समाजवाद को दिशा देने का जैसा बायदा कांग्रेस की सरकार ग्रब तक इस देश में करती रही उसी प्रकार का एक ग्रीर वायदा देश के सम्मूख केवल मुग मरीचिका के रूप में प्रस्तृत है और वह इस श्रमिभाषण में भी रखा गया है।

ग्राखिरकार, मान्यवर, इस देश में पहले से ही कांग्रेस की सरकार रही है, केन्द्र में बराबर रही है, श्रौर उसी के प्रधान मंत्री भी रहे हैं, उसी की नीतियों के अनुरूप प्लानिंग कमिशन, योजना श्रायोग, चलता रहा श्रौर देश की श्रधिकांश सरकारें भी चलती रही हैं लेकिन जो सब से दुखद प्रकरण है कि बावजूद योजना श्रायोग के, बावजूद योजना के चलने के, देश में गरीवी बढ़ती गई, वेकारी बढ़ती गई श्रौर जो श्राधिक श्रसमानता थी वह देश में निरन्तर बढ़ती गई। श्राज श्राप प्रिवी पर्स को खत्म करना चाहते हैं, ठीक है, राजाश्रों को खत्म करना चाहते हैं, ठिंक है लेकिन जो पयुडलिज्म के,
सामन्तवाद है, सामन्तशाही के प्रतीक थे वह
राजा महार जा तो एक तरह से खत्म हो
चुके हैं, उनके साथ श्रव कुछ नहीं रहा है,
किन्तु श्राज पूंजीवाद की देश में जो वृद्धि
हो रही है, का में जो बड़े-बड़े लोग, उद्योगपति बढ़ रहे हैं, जिनकी पूंजी बढ़ रही है,
चार सौ फीलदी से श्रिधिक जिनकी पूंजी बढ़ी
है इन नये पूंजीपितयों को समाप्त करना
और उनकी बढ़ती हुई ताकत को घटाना हम
समभते हैं कि श्राज की सरकार की क्षमता
के परे है। इसका कारएा, मान्यवर, यह है
कि चुनाव को जो प्रक्रिया इस देश में श्रपनाई
गई श्रीर जो चीजें इस निर्वाचन में सामने
श्राई वह श्रव्यंत खेदजनक हैं।

ग्राज िप्रेंजेंटेशन ग्राफ पीपूल्स एक्ट में इलेक्शन कावशन को उम्मीदवारों को तो ग्रपने खर्चे का विवरण देना पडता हैं श्रीर. मान्यवर, में पहले ही कह चुका है कि इस देश के उम्मीदवार सम्भवतः ग्रधिकांशतः शतप्रतिशत गलत नहीं तो ऐसे इलेक्शन रिटर्न भरते हैं जो कि वास्तविक ब्यय से कम के होते हैं लेकिन उसमें कुछ छट मिल जाती है क्योंकि जं पोलिटिकल पार्टीज खर्च करती है उसका होई हिसाब नहीं होता। इस चुनाव में सतारूढ़ दल ने ग्रौर दूसरे दलों ने जिस प्रकार से रुपया खर्च किया उस खर्चे का इलेक्शन कमिशन के पास पीपुल्स रिश्रेजेंटेशन एक्ट में कोई रिटर्न भरा नहीं जाता ग्रौर इनको पूरी छट है कि पोलि-टिकल पार्टी ब अपने उम्मीदवारों को जिताने के लिये जिल्ला भी रुपया चाहें ब्यय करें। मैं समभता हं कि इस देश के जनतंत्र के लिये यह सब से खतरनाक चीज है। मान्यवर, जासत्तारूड दल है उसने ग्रपने को कामयाब बनाने के लिये सरकारी साधनों का किस प्रकार से उपयोग किया अथवा दरुपयोग विया वह सारा देश जानता है

ग्रीर सत्तारुढ़ दल ने कितने साधनों को चुनाव में लगाया यह स्वयं वह लोग जानते हैं ग्रीर सारा देश, जानता है। ग्रास्विरकार रिप्रेजेंटेशन ग्राफ पीपुल्स एक्ट में उस तरह से तरमीम करनी चाहिये थी। ग्रगर इस देश में गरीब लोगों का राज कायम करना है, ग्राम जनता को ग्रीर साधारण कार्यकर्ता को इसमें मौका देना है इलेक्शन में ग्राने के लिये तो ग्रब समय ग्रागया है कि रिप्रेजेंटेशन ग्राफ पीपुल्स एक्ट में इस तरह की व्यवस्था की जाये कि पोलिटिकल पार्टीज जितना रुपया इलेक्शन में खर्च करें उसका भी रिटनं दाखिल किया जाये ग्रीर उसकी तफसील संसद् के सामने ग्रीर देश के सामने ग्रानी चाहिये।

मान्यवर, यह सही है कि कांग्रेस पार्टी के प्रधान मंत्री श्री जवाहरलाल जी जो थे उन्होंने उस समय फैसला किया कि प्राइम मिनिस्टर्स सरकारी साधनों का श्रीधकतम उपयोग कर सकते हैं।

ठीक है, श्रीर आज के चुनाव में मान्य-वर, उनके कैविनेट मिनिस्टर्स ने भी तमाम सरकारी साधनों का उपयोग किया अप्रौर जैसामिए। जीने कहा, इस चुनाव में ग्रापके पक्ष में ग्रधिक साधन इकटठा थे श्रीर उन साधनों का उपयोग दूसरी पार्टियों के लिए खुला नहीं था। ग्राल इंडिया रेडियो का जिस तरह उपयोग हम्रा, वैसे ही टेलीविजन का हम्रा, ग्रखवारों का हम्रा, उससे मान्यवर, मैं समभता हं कि सरकारी पक्ष ने खूब फायदा उठाया। श्रवबार सत्तारूढ दल के पक्ष में ही प्रचार करते रहे क्योंकि जो न्यूज एजेन्सीज हैं, तमाम उन सब की सरकार सब्सकाइव करती है, रुपया देती है, उनको खरीदती है, उन ग्रखबारों को सरकार इतना ग्रधिक प्रचार की सामग्री देती है, उनके ऊपर निर्भर करती है। ग्रपने प्रकासन की चलाने

[श्री श्याम लाल यादव]

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के लिए उन सबने मिलकर किस प्रकार से ग्रापका समर्थन किया है, यह मैं समफता है, इलंक्शन कमीशन की बड़ी असफलता है, वह यह कि उन्होंने शुरू में प्रयास किया कि तमाम पार्टियों को सुविधा मिले, लेकिन सत्तारूढ़ दल ही इसमें सहमत नहीं हुन्ना, क्यों नहीं हम्रा, कारण यह था कि उनके हाथ में सरकार थी, ग्राल इंडिया रेडियो सरकारी संस्था है, विरोधी दल के पक्ष में उसका उययोग हो ही नहीं सकता है इलेक्शन कमीशन चाहे या नहीं चाहे, इसलिए मान्यवर अगर इलक्शन कमीशन को काम-याव बनाना है, राजनैतिक पार्टियों को सुविधा देनी है, तो चुनाव प्रचार के लिए सब पार्टियों को बराबर के अवसर मिलने चाहिए । इसलिए मैं कहता हं कि राष्ट्रपति महोदय ने अपने अभिभाषमा में जो यह कहा कि निर्वाचन निष्पक्ष तरीके से हंए, यह यधार्थ से परे है। इलेक्शन कमीशन के, रूप में भी सुधार होना ग्रावश्यक है। ग्राज वह समय ग्रा गया है, इलेक्शन कमीशन में कम से कम तीन सदस्य होने चाहिये छोर तीन सदस्य मिलकर ही देश के निर्वाचन कार्य की सम्पन्न करें क्योंकि वहां एक व्यक्तिकी निष्पक्षता के बारे में देश के नागरिकों को संदेह हो गया है। श्रीर चुनाव के दौरान मान्यवर, जो श्रजांति हुई--ग्राज ही यहां पर जो जवाब दिया गया उसको देखने से और जो हमें श्रनुभव में श्राया है उसके श्रनुसार यह जो सत्तारूढ़ दल के स्टान्गहोल्ड हैं, वहां पर चुनाव संचालन में ग्रशांति हंई है--उसके अनुसार तामिलनाइ में 370 केसेज हुए, महाराष्ट्र में 45—उस प्रदेश की जनसंख्या को देखें, लोकसभा की सीटों को देखें, उस की टेरीटरी को देखें, उस हिसाब से देखें---तो तामिलनाडु में 370 केरल में 358

ग्रौर वेस्ट बंगाल में तो 1.027, जहां पर कि सीधे आपकी हकुमत थी। तो मैं यह कहना चाहंगा, चुनाव के पूर्व शांतिपूर्वक विरोधी पार्टियों को ग्रापने चुनाव सभाग्रों कासंचालन करने का अवसर नहीं दिया **ग्रीर** इस तरह से श्रशांति पैदाकी गई। इससे हम समभते हैं देश में, खासकर बिहार में, जैसा मान्यवर, कांग्रेस प्रेसीडेंट जगजीवनराम जी ने भी एक बयान दिया कि 50 पोलिंग बुथ पर उनके बोट नहीं पडने देते थे. वह रीपोलिंग होनी चाहिए। तो बूथ कन्ट्रोल की बात कही जाती है। जिसके पास साधन थे उन लोगों ने दूरपयोग किया। इस प्रकार की प्रक्रिया नहीं थी कि शांतिपूर्ण चुनाव हो पाएं ग्रीर चुनाव सभाग्रों के द्वारा विरोधी दल ग्रपना प्रचारकर सकें। इसलिए हम समभते हैं कि चुनाव की सभाग्रों में ग्रौर चुनाव के समय जो इस तरह का प्रतिरोध करते हैं उनके विरुद्ध कार्यवाही होनी चाहिए और शातिपूर्वक चुनाव प्रक्रिया चाहिए ।

President's Address

मान्यवर, हम तो समभते थे कि चुनावों केबाद देश में शांतिपूर्वक प्रजातंत्र को चलने दिया जाएगा लेकिन अब चुनावों के बाद एक दूसरी प्रक्रिया सत्तारूढ़ दल ने शुरू की, कि जो दूसरे दलों के लोग हैं उनमें तोड़-फोड़ करें, उनको प्रलोभन देकर अपने दल में मिलाएं और एक-एक आदमी को तोड-फांडकर ग्रपने पास लाने की कार्य-वाही हो रही है जिससे वहां के शासन को चलने नहीं दिया जाए । मान्यवर यह कोई नैतिकता नहीं रह गई है · · · (Interruption) · · · न में समफता हं यह कोई प्रजातंत्र की बात है कि दूसरे दल के लोगों को बरगलाकर, फुसलाकर, प्रलोभन देकर, डिफेक्शन कराएं। ग्रौर इस प्रकारसे देश की कई सरकारों को मान्यवर गिराया जा रहा है। हम चाहते हैं · · · (Interrup-

tions) · · · हम चाहते हैं हमारी बातों को याजी साहब जांति से सुनें, समझें । मान्यवर चंकि याजा जरा पूराने व्यक्ति हैं इसलिए हम उनका आदर करते हैं। याजी जी को विशेषकर मैं कहता हं कि इस विषय में मैंगनेनिमन होना चाहिए, गम्भीरता के साथ इसको सोचना चाहिए। खाली नशा किसी के दिमाग में न चढ जाए, यह मैं म्रर्ज करना चाहता हं क्योंकि हमारा पडोसी संलोन का देश है जहां श्रीमती भंडारनायके को बड़ी भारी विजय पिछले चुनावों मे मिली थी, लेकिन ग्राज वहां पर क्या हालत हो रही है ? इमरजेन्सी डिक्लेयर करनी पड़ी, वहीं की जनना उनकी बिद्रोही, सशस्त्र विद्रोही बदकर खडी हो गई है, सशस्त्र क्रांति करने को तैयार है। हमारे देश में श्रापका शासन पहले से बालेकिन सन् 1967 में देश में हवापलटी ग्रीर देश में कांग्रेस की ग्रीर विरोधी इलों की सरकारें बनीं। ग्रौर ग्राज श्रापने ऐमी हवा चलाई, श्रपने साधनों की भरपुर प्रयोग किया, और ठीक है, आपको कामयाबी हुई, हम उसको कबूल करते ŧΈ

लेकिन मान्यवर, आप इस देश का शासन प्रजातंत्रीय तरीकों पर चलाने की कोशिश करें क्योंकि सत्ता हमेशा के लिए आपके इाथों में नहीं रह सकती है। इस देशकी जनता इतनी कमजोर नहीं है कि वह आपके भुलावे में आ जाय और आपके नारों में बही चली जाय। इसलिए मैं आपसे कहना चाहता हूं कि आप इन तमाम वातों के ऊपर सब के साथ विचार करें और जो बादे किये हैं, उन्हें पूरा करने की कोशिश करें।

ग्राप कहते हैं कि हमें डैमोकेसी का चलाना है, तो मैं यह निवेदन करना चाहता हूं कि डिफेक्शन के बारे में सब

पार्टियों की राय से जो मसविदा तैयार कर लिया गया था उसको ग्राप कानुन के रूप में क्यों नहीं लाना चाहते हैं। ग्रापके पास साधन हैं इसलिए ग्रापने प्रदेशों के एम० एल० एज० को तोड-तोड कर अपनी तरफ कर लिया है। कम से कम अब तो श्राप डिफेक्शन के संबंध में कानून लागू करिये। आज आप इसकी जरूरत नहीं समभते हैं। ग्रगर ग्राप इसकी जरूरत समभते, तो राष्ट्रपति जी ग्रपने ग्रभिभाषरः में इसका जिक करते। उन्होंने भी इस चीज की जरूरत महसूस नहीं की। (Interruption) उनकी बीच में कहने की श्रादत बन गई है श्रीर इस तरह से वे विघ्न पैदा करते रहते हैं। आपके पास मेजारिटी है ग्रीर हम लोग ग्रह्प संख्या में हैं ग्रीर हमारी बात को सुनने का ग्रापका फर्ज होना चाहिये तथा सब होना चाहिये चाहे हमारी बात गैर मुनासिव हो या सही हो। स्नापको हमारी बात का जवाब समय पर देना चाहिये और जो आपका जवाब होगा उसको हम सहर्ष सुनेंगे। मै कहरहाथाकि अगर हमें प्रजातंत्र को मजबूत बनाना है, तो हमें डिफेक्शन के संबंध में जल्द से कानुन लाना चाहिये, लेकिन राष्ट्रपति जी ने जानबुक्त कर इस बात का जिक्र ग्रपने ग्रमिभाषणा में नहीं किया है क्योंकि देश में कई प्रदेशों की सरकारों का गिराना था ग्रौर इसके लिए डिफेक्शन का सहारालेनाथा।

श्चाप संविधान को बदलने की बात कहते है, सो ठीक है। श्चाप समफते हैं कि किमटेड ज्यूडिशरी होनी चाहिये, ऐसी ज्यूडिशरी होनी चाहिये जो कानून संसद पास करे वह उसके लफज को न देखे, उसकी व्याख्या न करे विल्क जो कानून बनता है उसको सही मान ले। ठीक है श्चाप इस तरह से संविधान में परिवर्तन कर सकते हैं। लेकिन मैं यह निवेदन

[श्री श्याम लाल यादव]

करना चाहता हूं कि जिस दिन हिन्दुस्तान
में इस तरह से संविधान में परिवर्तन
करने की कोशिश की जायेगी, ज्यूडिशरी
को स्वंतत्र नहीं रहने दिया जायेगा,
किमटेड ज्यूडिशरी की स्थापना की कोशिश
की जायेगी, उस दिन इस देश में जनतंत्र
नहीं रह सकेगा और ज्म्हूरियत का

इसके साथ ही साथ मैं अप्टाचार के संबंध में भी अर्ज करना चाहता हूं। आज प्रसायन में बहुत अप्टाचार फैला हुआ है। मुझे अफसोस के साथ कहना पड़ता है कि इस देश में इतना अप्टाचार फैल गया है कि यह चीज यहां के वायू और हवा में इतनी फैल गई है कि इसकी चर्चा राष्ट्रपति महोदय ने अपने अभिभाषणा में करने की जरूरत नहीं समभी। वायद राष्ट्रपति जी भी इसकी चर्चा करना गुनाह समभते हैं। अप्टाचार के संबंध में सरकार ने खुली छूट देवी है, और वह इसकी और कोई तवज्जो देने की जरूरत नहीं समभती है।

श्राज हमारे देश के विकास की जो प्रगित हो रही है और पिछले दो सालों में इस सरकार ने उद्योग, परिवहन की जो श्रवनती की है, जो कभी इन चीजों में श्राई है, जो गिरावट श्राई है, उसको सरकार स्वंय तसलीम करती है। मान्यवर जिन उद्योगों के वह राष्ट्रीयकरण करती है। उन उद्योगों, उन कम्पनियों को सरकार अपने हाथ में ले रही है जो बरावर घाटे में चलते आ रहे हैं और इस तरह से टैक्स लगाकर सरकार जनता के ऊपर इन कंपनियों का मार भी डाल रही है।

में थी याजी की इस बात संसहमत है कि पब्लिक सैक्टर में जिन ग्राई० ए० एस० और ब्राई० सी० एस० ब्राफिसरों को लगाया गया है उन्हें नहीं लगाया जाना चाहिये क्योंकि उन्हें जनता से कोई मूहब्बत नहीं होती है। वे लोग तो अपनी नौकरियों को देखते हैं श्रीर इस तरह की कोशिश करते हैं जिससे काम बढता ही चला जाये ताकि उनकी नौकरी ग्रामे बढती चली जाये। इस तरह की इन ग्राफिसरों की भावना होती है ग्रौर में समभता हं कि किसी भी उद्योग में सफलता मिलना सम्भव नहीं है जब तक इस तरह के आधिसर रहेंगे क्योंकि ग्रभी तक का तो श्रनुभव यही बतलाता है। ग्रगर इस चीज पर रोक नहीं लगाई गई, तो म्राने वाले जमाने में भी सरकार को इन उद्योगों से घाटा ही होगा।

रेलवे में मान्यवर, कर्मचारी बढते ही चले जा रहे हैं, यह बात ठीक है। लेकिन रेलवे में जो इमंचारी हैं उनकी सुविधाओं ग्रीर उनके नियंत्ररा के संबंध में भी विशेष स्याल रखना होगा। मैं समभता हं कि कांग्रेस को जो मासिव विवटी मिली है उससे कुछ मंत्रियों के ऊपर भी ग्रसर पड़ा है। श्री हनुमन्तैया ने कहा कि जो रेलवे को एम० पीज० पत्र लिखते हैं वह ठीक नहीं है और इस तरह से वे बरा मान गये । इससे पहले वे एडिमिनिस्ट्रेशन रिफार्म कमिशन के चेयरमैन रह चुके है और इसके भी पहले वे मैसूर के मुख्य मंत्री रह चुके है। मैं समभता था कि वे प्रगति की बात करेंगे लेकिन उनका दिमाग भी उस्टा बहने लगा है। रेलवे विभाग के पास एम० पीज० ने जी तीन हजार पत्र लिखे हैं. जिन्हें नन्दा जी के जमाने में लिखा गया उससे वे नाराज हो गये। मैं समभता हुं कि जब रेलवे कर्मचारियों के साथ रेलवे बोर्ड वाले दक्यानुसी वर्ताव करते

है तब वे लोग जनता के प्रतिनिधियों के सामने ग्राते है ग्रौर ग्रपनी कठिनाइयों को दूर करने के लिए वे एम० पीज० से कहते हैं। श्री नन्दा जो की इस मामले में प्रशंसा करना चाइता हूँ कि उन्होंने इस मामले में संसद के सदस्यों का विशेष स्थाल रखा ग्रौर उनकी बातों के ऊपर तबज्जो दी।

6 P.M.

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मुगलसराय में एक लाख रुपए की प्रतिदिन चोरी होती थी लेकिन नन्दा जी का श्रापरेशन मुगलसराय चलने के बाद — मैं वहाँ का रहने वाला हूं, वहां के लोगों से ताल्लुक है—चोरी में काफी कमी हुई, उसका श्रसर हुआ, उसका श्रेय उनको मिलना चाहिए। जब से हनुमन्तैया जी श्राए हैं रेलवे कर्मचारियों की समक्ष में श्रा गया है कि एक श्रक्तर था गया है जो हमारी बातों को सुनता रहेगा, जनता के प्रतिनिधियों की बातें नहीं सुनेगा। सूचना अप रही हैं कि धीरेधीर चोरियां फिर वहां होने लगी हैं। हनुमन्तैया जी इस विभाग को संमालेंगे, तो शायद रेलवे का प्रशासन श्रीर खराब हो जायेगा।

श्रासिर में में एक-टो बातें श्रीर निवेदन करना चाहता हूं। समाजवाद बहुत सुन्दर शब्द है, श्रगर समाजवाद श्राएगा श्रीर उससे गरीबों के घरों में रोजनी होगी, तो हमें बुरा लगेगा। जो पिछड़े हुए लोग हैं; बैकवर्ड क्लासेज हैं उनको भी तरजीह दी जानी चाहिए, इस शासन हा जो रुपया बंट रहा है नौकरियों के माध्यम से, श्ररबों, खरबों रुपया उसमें बैकवर्ड क्लासेज को भी स्थान मिलना चाहिए। श्राज देश की श्राजादी के बाद, प्लानिंग की योजनाएं चलने के बाद बैकवर्ड क्लासेज नौकरियों से हटते जा रहे हैं, ऊंची नौकरियों में नगण्य होते जा रहे हैं। इसलिए हम इस बात की जोरदार मांग करते हैं कि बैकवर्ड क्लासेज को सर्विसेज में रिजर्वेशन मिलना चाहिए।

सूरक्षानीति के सम्बन्ध में हम इतना ही निवेदन करना चाहते हैं कि डिफेंस जातियों के नाम पर रेजिमेंटस खत्म करने की बात चल रही है। कई जातियों के नाम पर रेजीमेंट्स हैं। उन जातियों ने जिन्होंने देश की रक्षा में, काइमीर की लडाई में त्याग का उत्तम आर्दश प्रस्तुत किया है. जिन्हें मार्शल रेसेज भी कहते हैं, उनके नाम पर ग्रगर रेजिमेंट बनाने की मांग होती है. तो सुरक्षा मंत्री उसे मंजर नहीं करते। हम समभते हैं कि यह उनकी सदाशयता के विपरीत है। इन जातियों के लोग देश के लिए त्याग कर रहे हैं। हम समभते हैं कि ग्रगर मिलिटी में ग्राप जातियों के नाम पर रेजिमेंट्स खत्म कर रहे हैं, तो खत्म होनी चाहिए लेकिन ग्रगर रखते हैं, तो उन जातियों के नाम पर भी होनी चाहिये, जैसे ऋहीर रेजिमेंट, यादव रेजिमेंट, जिन्होंने देश के लिए सबसे अधिक नाम कमाया है।

विदेशी नीति के सम्बन्ध में इतना ही कहना चाहता हूं कि जो भी नीति हो वह हमारे देश के हितों को ध्यान में रखते हुए हो। ग्राज ईस्ट बंगाल का सवाल है, पूर्वी पाकिस्तान का हमने संसद् में एक प्रस्ताव पास किया, उसके साथ हम हैं लेकिन हम यह समभते हैं कि ईस्ट बंगाल के मामले में शायद भारत सरकार हिचक रही है, हिम्मत के साथ काम करने की उसमें कमी है। इसी कारण उन्होंने ऐसा प्रस्ताव संसद् से पास किया ग्रीर जो थाजी जी की भावना है, जो याजी जी चाहते हैं। उससे एग्री करने को बागो नहीं बढ़ रहे हैं।

एक माननीय सदस्य : याजी जी चले गए।

श्री श्याम लाल यादव: यह दूसरे की बात क्यों सुनें, अपनी बात सुना गए। इसी

[श्री श्याम लाल यादव]

प्रकार प्रश्न उठता है कि पाकिस्तान के ग्रन्दर यह भगडा हो रहा है, उसकी टेरीटरी है. उसके ग्रन्दर यह ग्रपनी सावरेनटी, श्रपने रिप्रेजेंटेशन के लिए लड़ाई हो रही है, एक तरह से यह इन्टर्नल मामला भी है। दूसरी तरफ यह वैसा भी मामला है जैसा हमारा काइमीर का मामला था हम जानते हैं कि काइमीर में पाकिस्तान ने क्या किया। मैं इस सम्बन्ध में निवेदन करना चाह गा कि 1965 में संसद् ने एक प्रस्ताव पास किया था ग्रीर चव्हारा साहब ग्राए थे महाराष्ट से बम्बई से उन्होंने एलान किया था कि जब तक उस धरती को वापस नहीं ले लंगा बम्बई वापस नहीं जाऊगा. उसके बादहजारदफावापस गए, वह भी भूल गए, सुरक्षा मंत्री थे अब वित्त मंत्री हैं, संसद भी भूल गई, सरकार भूल गई, सारा देश भूल गया । वह प्रस्ताव पास किया था कि भूमि को वाहस लेने का लेकिन वह प्रस्ताव क्रियान्वित नहीं किया गया। इसी तरह से यह प्रस्ताव हम्रा। यह ग्रन्दरूनी मामला पाकिस्तान का हो सकता है, इसरी तरफ काइमीर का उदाहरण भी है। ब्राज इस सरकार में ग्रगर हिम्मत हो, ग्रगर वह इस देश के नागरिकों के मत का आदर करना चाहती है तो उसे हिम्मत के साथ ऐसा निर्णय लेना चाहिए जिससे देश का कल्याग हो सके ग्रौर उसके हितों की मुरक्षा हो सके।

ALLOTMENT OF TIME FOR GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

THE VrCE-CHAIRMAN (SHIU AKBAR ALT KHAN): I have to inform

Members that the Business Advisory Committee at its meeting held on the 1st April 1971, allotted time as follows for Government legislative and other business to be taken up during the current session of the Rajya Sabha:

Consideration of the I hour 30 motion regarding conminutes (to duct of Shri Rajnarain be taken and others on the up on 7th solemn occasion of the April '71). President's Address to both Houses of Parliament.

Consideration of a 1 hour, motion for reference of the Advocates (Amendment) Bill, 1971, to a Joint Committee of both Houses.

Discussion of the Rev>- I hour 30

seeking approval minutes, of the Notification (G.S. R. No. 152), dated the 29th January 1971, declaring the service in the Food Corporation of India to be an essential service.

Consideration of the 2 hours. motion regarding annul ment of the Conduct of Elections (Second Amendment) Rules, 1971.

The House stands adjourned till 11 00 A.M. tomorrow.

The House then adjourned at three minutes past six of the clock till eleven of the clock on Friday, the 2nd April, 1971.